

COURT NO. 30
THE HONOURABLE SRI JUSTICE J SREENIVAS RAO

**To be heard on Friday the 16th day of October 2026(AT 10:30 AM - HYBRID MODE)NOTE-For Registration-
<https://tshc.vconsol.com/register> For attending Court Proceedings <https://tshc.vconsol.com/login>**

(MOTION LIST)					
SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR ADMISSION</u>					
1	CRLP/17266/2026 IA 1/2026(Stay Petition)	RATHLAVATH SRINU Vs THE STATE OF TELANGANA	SHAIK SHAREEF		RANGA REDDY
2	CRLP/17271/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	VANGARA KALYANI Vs THE STATE OF TELANGANA	V RAM MOHAN REDDY		BHADRADRI KOTHAGUDE M
3	CRLP/17293/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Ravulapalli Anji Reddy Vs The State of Telangana	BONDEMPALLY RAMULU	PUBLIC PROSECUTOR	MAHABUBNA GAR
4	CRLP/17294/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Uppu Venkatesh Vs The State of Telangana	G BASAPPA	PUBLIC PROSECUTOR	VIKARABAD
5	CRLP/17306/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	SYED ABDUL REHAN Vs THE STATE OF TELANGANA	S M SAIFULLAH		MEDCHAL- MALKAJGIRI
6	CRLP/17367/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	NALLAGONDA SRINIVAS Vs THE STATE OF TELANGANA	VEERA SAVAN CHAKRAVARTHY DARA		BHADRADRI KOTHAGUDE M
7	CRLP/17378/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Jana Goud @ Jana Chandar Goud Chepur Vs The State of Telangana	RAMULU PASUPULA	PUBLIC PROSECUTOR	NIZAMABAD
8	CRLP/17381/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Kanugula Krishnaiah Vs The State of Telangana	GUDISA ANIL KUMAR	PUBLIC PROSECUTOR	KHAMMAM
9	CRLP/17387/2026 IA 1/2026(Direction Petition)	Rahul Banjara Vs The State of Telangana	G V SUBRAHMANYAM G MADHAV RAO	PUBLIC PROSECUTOR	KUMURAM BHEEM ASIFABAD
10	CRLP/17390/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Mudigonda Pandu, Vs The State of Telangana,	BOKARO SAPNA REDDY	PUBLIC PROSECUTOR	RANGA REDDY
11	CRLP/17395/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Arrolla Ramesh Vs The State of Telangana	PONAMPELLI RAVI	PUBLIC PROSECUTOR	MEDAK
12	CRLP/17402/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	GANTASALA CHANDRA MOULI Vs HTHE STATE OF TELANGANA	K SHIVA GANESH	PUBLIC PROSECUTOR	RANGA REDDY

13	CRLP/17404/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	B. Venkata Raman Reddy, Vs The State of Telangana,	T SURYA SATISH	PUBLIC PROSECUTOR	RANGA REDDY
14	CRLP/17408/2026 IA 1/2026(Stay Petition)	Devaraju Santhosh Vs The State of Telangana	G PRASANTH RAO	PUBLIC PROSECUTOR	RANGA REDDY
15	CRLP/17409/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Akbar Qureshi Vs State of Telangana	C VIVEKANAND	PUBLIC PROSECUTOR	RANGA REDDY
16	CRLP/17410/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Nazia Begum Vs The State of Telangana	MOHD HAROON	PUBLIC PROSECUTOR	VIKARABAD
17	CRLP/17411/2026 IA 1/2026(Stay Petition)	V. Dwaraknath Reddy Vs The State of Telangana,	M DURGA PRASAD	PUBLIC PROSECUTOR	HYDERABAD
18	CRLP/17412/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Kethavath Arjun Vs The State of Telangana	K SAI BABU	PUBLIC PROSECUTOR	SANGAREDD Y
19	CRLP/17413/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	S. Minendhar Vs The State of Telangana	P NISHITH RAJ	PUBLIC PROSECUTOR	HYDERABAD
20	CRLP/17414/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Sri MohdShafee Mohammed ShafiurRahman Vs State of Telangana	C VIVEKANAND	PUBLIC PROSECUTOR	RANGA REDDY
21	CRLP/17415/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Pulyala Kavitha Vs The State of Telangana,	SARAMPALLY MRUDULA	PUBLIC PROSECUTOR	HANUMAKON DA
22	CRLP/17417/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Smt. Tumma Prameela, Vs Tumma Spandana,	C M R VELU	PUBLIC PROSECUTOR (R2)	MEDCHAL- MALKAJGIRI
23	CRLP/17418/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Direction Petition)	Shaif Shareef Vs The State of Telangana,	PRUDHVI RAJ MUDUNURI	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
24	CRLP/17419/2026 IA 1/2026(Stay Petition)	N.Venugopal Goud Vs The State of Telangana	Y V S S SIVA SARMA	PUBLIC PROSECUTOR	MEDAK
25	CRLP/17420/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Jannu Anil Vs The State of Telangana	ISHA MEHRA	PUBLIC PROSECUTOR	MULUGU
26	CRLP/17421/2026 IA 1/2026(Stay Petition)	Smt. Bandaru Pushpalatha Vs The State of Telangana	S VIJAYA PRASHANTH	PUBLIC PROSECUTOR	RANGA REDDY
27	CRLP/17422/2026 IA 1/2026(Dispense	Aswini Nandkumar Panchal Vs	MOHAMMED ABDUL WAHAB	PUBLIC PROSECUTOR	HYDERABAD

	with Petition) IA 2/2026(Direction Petition)	The State of Telangana			
28	CRLP/17423/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Devaraj Kumar Vs The State of Telangana	BETHEPU DILEEP KUMAR	PUBLIC PROSECUTOR	YADADRI BHUVANAGIRI
29	CRLP/17424/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	AVDHESH BHANDARI, Vs THE STATE OF TELANGANA,	G KULKARNI	PUBLIC PROSECUTOR	HYDERABAD
30	CRLP/17425/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Sunil Kumar Chaudhary Vs The State of Telangana	M KESHAV YADAV	PUBLIC PROSECUTOR	RANGA REDDY
31	CRLP/17426/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Bharatha Srinivas Vs The State of Telangana	RAMDAS B	PUBLIC PROSECUTOR	SURYAPET
32	CRLP/17427/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Yella Naresh Vs The State of Telangana	BADDAM ARAVIND REDDY	PUBLIC PROSECUTOR	NIRMAL
33	CRLP/17428/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Boini Lavan Kumar, Vs The State of Telangana	BALA MURALI Y	PUBLIC PROSECUTOR	RANGA REDDY
34	CRLP/17429/2026 IA 1/2026(Stay Petition)	Ettaboina Mahesh Vs The State of Telangana	B VENKATESHWAR REDDY	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
35	CRLP/17430/2026 IA 1/2026(Stay Petition)	Mr. Ettaboina Mahesh Vs The State of Telangana	B VENKATESHWAR REDDY	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
36	CRLP/17431/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Mothe Upender Vs The State of Telangana	VUCHIDI SHARATH KUMAR	PUBLIC PROSECUTOR	RAJANNA SIRCILLA
37	CRLP/17432/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Panchigari Abhijith Singh Vs The State of Telangana	KOPPULA GOPAL	PUBLIC PROSECUTOR	SIDDIPET
38	CRLP/17433/2026 IA 1/2026(Stay Petition)	Irigi Yuva Kumar Vs The State of Telangana	SUMAN KUMAR BALIJEPALLI	PUBLIC PROSECUTOR	NALGONDA
39	CRLP/17435/2026 IA 1/2026(Stay Petition) IA 2/2026(Permission Petition) IA 3/2026(Compromise Petition)	MORA SANJEEVA REDDY Vs THE STATE OF TELANGANA	GOVARDHAN REDDY JOUNDLA	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
40	CRLP/17436/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Malishetty Madhu Babu, Vs The State of Telangana,	RAPOLU BHASKAR	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI

41	CRLP/17437/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Yousuf Ahmed Khan @ Mohammed Yousuf Ahmed Khan Vs The State of Telangana,	K VENUMADHAV	PUBLIC PROSECUTOR	MEDAK
42	CRLP/17438/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Kottu Jagadeesh alias Kotti Jagadish Vs The State of Telangana	K S SUNEEL	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
43	CRLP/17439/2026 IA 1/2026(Stay Petition)	Smt. Mujakari Prameela Vs The State of Telangana	S VIJAYA PRASHANTH	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
44	CRLP/17440/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Mohammed Tahaseens Alias Babu Vs The State of Telangana,	SK ASHRAF	PUBLIC PROSECUTOR	HYDERABAD
45	CRLP/17441/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Sulabh Agarwal, Vs The State of Telangana,	T S ANIRUDH REDDY	PUBLIC PROSECUTOR	RANGA REDDY
46	CRLP/17442/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Naidu Yogesh Vs The State of Telangana	MOHAMMAD SADDAM	PUBLIC PROSECUTOR	HYDERABAD
47	CRLP/17443/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Chinnabathula Mallesh alias Malleshham, Vs State of Telangana,	N BHUJANGA RAO	PUBLIC PROSECUTOR	MEDAK
48	CRLP/17444/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Siva Sankara Prasad Obilishetty Vs The State of Telangana	NALAMALPU PAVAN KRISHNA REDDY	PUBLIC PROSECUTOR	HYDERABAD
49	CRLP/17445/2026 IA 1/2026(Stay Petition)	Amburi kamalamma Vs The State of Telangana,	VELPULA POLA RAJU	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
50	CRLP/17446/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Teegala Sunitha, Vs The State of Telangana,	THOOM SRINIVAS	PUBLIC PROSECUTOR	RANGA REDDY
51	CRLP/17449/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	GADDI DINESH REDDY Vs THE STATE OF TELANGANA	MOHAMMED ZUBAIR AKRAM	PUBLIC PROSECUTOR	RANGA REDDY
52	CRLP/17450/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Mohammed Jaffar @ Saleem, Vs The State of Telangana,	THOMAS LLOYD	PUBLIC PROSECUTOR	HYDERABAD
53	CRLP/17451/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Parlapally John Joseph Vs The State of Telangana	M/S JMS LAW FIRM ADVOCATES AND ASSOCIATES	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
54	CRLP/17454/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Vislavath Laxmi Vs The State of Telangana	D RAMAKRISHNA	PUBLIC PROSECUTOR	RANGA REDDY

55	CRLP/17457/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Smt. Malkaapuram Vandana @ Vandana Vs The State of Telangana	BETHI VENKATESWARLU	PUBLIC PROSECUTOR	MULUGU
56	CRLP/17459/2026 IA 1/2026(Stay Petition)	Bathula Jeevan Prasad Vs The State of Telangana,	VELPULA POLA RAJU	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
57	CRLP/17461/2026 IA 1/2026(Stay Petition)	Suddula Arun Kumar Vs The State of Telangana	PRAVEEN KUMAR DUBEY	PUBLIC PROSECUTOR	JANGAON
58	CRLP/17467/2026 IA 1/2026(Stay Petition)	Vadde Laxmi Vs The State of Telangana,	M DURGA PRASAD	PUBLIC PROSECUTOR	RANGA REDDY
59	CRLP/17472/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Direction Petition) IA 3/2026(Stay Petition)	Shaik Abdullah Uddin Vs The State of Telangana	MOHD ABDUL QAVI ABBASI	PUBLIC PROSECUTOR	HYDERABAD
60	CRLP/17482/2026 IA 1/2026(Dispense with Petition)	K. Subhashini Vs The State of Telangana	TALAT MADIHA	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
61	CRLP/17483/2026 IA 1/2026(Stay Petition)	Thota Shankaraiah, Vs The State of Telangana,	K. RAJASHEKAR	PUBLIC PROSECUTOR	MANCHERIAL
62	CRLP/17484/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Sri Shaik Mehaboob Vs State of Telangana	C VIVEKANAND	PUBLIC PROSECUTOR	HYDERABAD
63	CRLP/17487/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Vasa Sandeep Reddy Vs The State of Telangana	I SAI CHANDRA BHARGAV	PUBLIC PROSECUTOR	RANGA REDDY
64	CRLP/17492/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Gandrathi Ramadevi Vs The State of Telangana	I SAI CHANDRA BHARGAV	PUBLIC PROSECUTOR	WARANGAL
65	CRLP/17493/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Direction Petition)	Sri. Ponugoti Mohan Rao Vs The State of Telangana	L VENKATESHWAR RAO	PUBLIC PROSECUTOR	RANGA REDDY
66	CRLP/17494/2026 IA 1/2026(Stay Petition) IA 2/2026(Permission Petition) IA 3/2026(Compromise Petition)	Dandu Nagesh Goud, Vs The State of Telangana,	NANDA KISHORE AMARCHAND YADAV	PUBLIC PROSECUTOR MUJEEB ALI	HYDERABAD
67	CRLP/17495/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Smt. Yanjala Purnima, @Yamjala Poornima Vs The State of Telangana	C RUTHWIK REDDY	PUBLIC PROSECUTOR	HANUMAKON DA
68	CRLP/17496/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay	Smt. Kata Srija, Vs The State of Telangana	IMMANENI RAMA RAO	PUBLIC PROSECUTOR	HYDERABAD

Petition)

69	CRLP/17497/2026 IA 1/2026(Stay Petition)	Inturi Ramesh Vs The State of Telangana,	M DURGA PRASAD	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
70	CRLP/17498/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Anugonda Radha Krishna Murthy, Vs The State of Telangana	CVLN MURTHY	PUBLIC PROSECUTOR	RANGA REDDY
71	CRLP/17500/2026 IA 1/2026(Stay Petition)	A.Raju @ Harijana Raju Vs The State of Telangana,	VEROSE SANJANA	PUBLIC PROSECUTOR	WANAPARTH Y
72	CRLP/17505/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Daravath Praveen Daravath Praveen Kumar Vs The State of Telangana	GUNGALWAR ARUN KUMAR	PUBLIC PROSECUTOR	ADILABAD
73	CRLP/17508/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Moallim Hussain Al Kaseri Vs The State of Telangana,	AKKAM ESHWAR	PUBLIC PROSECUTOR	HYDERABAD
74	CRLP/17511/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Salendri Balesh Vs The State of Telangana	P PADMA RAO	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
75	CRLP/17513/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Syed Jamal Pasha Vs The State of Telangana	BALA MURALI Y	PUBLIC PROSECUTOR	NALGONDA
76	CRLP/17515/2026 IA 1/2026(Stay Petition)	Sampalli Lakshmi, Vs State of Telangana	K RAMA SUBBA RAO	PUBLIC PROSECUTOR	PEDDAPALLI
77	CRLP/17517/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Changanahoina Murali Krishna, Vs The State of Telangana	SIRGAPOOR SAHIL REDDY	PUBLIC PROSECUTOR	HYDERABAD
78	CRLP/17523/2026 IA 1/2026(Stay Petition)	DARSHANALA SAI DEEP Vs The State of Telangana,	GULAM MOHD MUSTAFA	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
79	CRLP/17526/2026 IA 1/2026(Stay Petition)	Gella Kumar @ Gellu Kumar @ Kumar Gella Vs The State of Telangana,	ANUGANTI PRANEETH	PUBLIC PROSECUTOR	MANCHERIAL
80	CRLP/17528/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	NirupamaKasaba Vs State of Telangana	GANDU RAVI	PUBLIC PROSECUTOR	HYDERABAD
81	CRLP/17533/2026 IA 1/2026(Stay Petition)	Gella Kumar @ Kumar Gella, Vs The State of Telangana,	ANUGANTI PRANEETH	PUBLIC PROSECUTOR	MANCHERIAL
82	CRLP/17545/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Mangari Venkatesh, Vs The State of Telangana,	B SHIVA RAM SHARMA	PUBLIC PROSECUTOR	WANAPARTH Y
83	CRLP/17548/2026 IA 1/2026(Dispense with Petition)	Mangari Venkatesh Vs The State of Telangana	B SHIVA RAM SHARMA	PUBLIC PROSECUTOR	WANAPARTH Y

IA 2/2026(Stay
Petition)

84	CRLP/17571/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Permission Petition) IA 4/2026(Compromise Petition)	Mohd. Sohail Vs The State of Telangana	GOUTH VINAY	PUBLIC PROSECUTOR V YADU KRISHNA SAINATH	RANGA REDDY
85	CRLP/17579/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Yerukali Venkatesh, Vs The State of Telangana,	B SHIVA RAM SHARMA	PUBLIC PROSECUTOR	WANAPARTH Y
86	CRLP/17580/2026 IA 1/2026(Stay Petition)	Smt. Ceemala Balamani Vs The State of Telangana	G NARENDER REDDY	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
87	CRLP/17587/2026 IA 1/2026(Suspension Petition)	Sreetharan Murthy, Vs The State of Telangana	VADEENDRA JOSHI	PUBLIC PROSECUTOR	HYDERABAD
88	CRLP/17591/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition)	Banoth Rahul, Vs The State of Telangana,	JAYARAJ JOEL BABU RAIDU	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
89	WP/35344/2026 IA 1/2026(Direction Petition)	Deshapaga @ Kamonibai Babu Kiran, Vs The State of Telangana,	VEERA BABU GANDU	GP FOR HOME	RANGA REDDY

COURT NO. 30

THE HONOURABLE SRI JUSTICE J SREENIVAS RAO

To be heard on Friday the 16th day of October 2026(AFTER MOTION LIST)

(ADJOURNED MOTION LIST-I)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
ADMISSION					
90	CRLP/16066/2026 IA 2/2026(Stay Petition)	Al).VENREDDY RAMAKRISHNA REDDY, Vs THE STATE OF TELANGANA,	PORIKA VIKAS RAJ	PUBLIC PROSECUTOR	HYDERABAD top
91	CRLP/16047/2026	Syed Mustaq Vs The State of Telangana	SYED GHIYASUDDIN	PUBLIC PROSECUTOR MIR UMAR KHAN (R2)	NIRMAL
92	CRLP/16295/2026 IA 2/2026(Stay Petition)	Kokuntla Vamshi Krishna, Vs The State of Telangana,	JAKKANI SRINIVAS	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
93	CRLP/16617/2026 IA 2/2026(Stay Petition)	Mohammed Raheem alias Mohammed Raheem Baba Vs The State of Telangana	KAMIREDDY SHIVA PRASAD REDDY	PUBLIC PROSECUTOR	WARANGAL
94	CRLP/16620/2026 IA 1/2026(Direction Petition) IA 2/2026(Suspension Petition)	Dhamara Arun Kumar Vs The State of Telangana	SANJEEVA REDDY GARLAPATI	PUBLIC PROSECUTOR	HYDERABAD
95	CRLP/16671/2026 IA 2/2026(Stay Petition)	P M Sai Prasad Vs The State of Telangana	C V SRINATH	PUBLIC PROSECUTOR ANUJ RAJ (R2)	MEDCHAL- MALKAJGIRI
96	CRLP/16802/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Smt. Keerthi Priya Koduru Vs The State of Telangana	V ROOPESH KUMAR REDDY	PUBLIC PROSECUTOR K.V. SATYA RAMACHANDRA RAO (R2)	HYDERABAD
97	CRLP/16810/2026 IA 1/2026(Stay Petition) IA 2/2026(Implead Petition)	Keesara Mahender @ Mahender Vs State of Telangana	P V L BHANU PRAKASH	PUBLIC PROSECUTOR	HYDERABAD
98	CRLP/16844/2026 IA 1/2026(Permission Petition) IA 2/2026(Compromise Petition)	Mr. Adapa Basava Shankara Rao Vs The State of Telangana	NARSI REDDY PESARA	PUBLIC PROSECUTOR VSRMV PRASAD SANAKA	HYDERABAD
99	CRLP/16956/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Mr. Syed Fazalullah Quadri Vs The State of Telangana,	M A K MUKHEED	PUBLIC PROSECUTOR	HYDERABAD
100	CRLP/16968/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Malreddy Prabhakar Reddy, Vs The State of Telangana,	S NAGESH REDDY	PUBLIC PROSECUTOR	RANGA REDDY
101	CRLP/17043/2026 IA 1/2026(Stay Petition)	Smt. Kaluvala Swarnalatha Vs The State of Telangana	C KUMAR	PUBLIC PROSECUTOR	KARIMNAGAR
102	CRLP/17065/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Pachipala Anil Kumar Vs The State of Telangana	U V SURESH KUMAR	PUBLIC PROSECUTOR	RANGA REDDY

103	CRLP/17085/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Mohammed Ali @ Khaja Vs The State of Telangana	AMARAGANI MALSOOR PUBLIC PROSECUTOR	PUBLIC PROSECUTOR	HYDERABAD
104	CRLP/17103/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	K JYOTHI @ JYOTI Vs The State of Telangana	UMESH SINGH	PUBLIC PROSECUTOR	HYDERABAD
105	CRLP/17106/2026 IA 1/2026(Stay Petition) IA 2/2026(Amendment Petition)	M/s Siddhayu Ayurvedic Research Foundation Private Limited Vs The State of Telangana	BIDARKAR GOPAL	PUBLIC PROSECUTOR	YADADRI BHUVANAGIRI
106	CRLP/17114/2026 IA 1/2026(Stay Petition)	Egirishetty Balaiah, Vs The State of Telangana,	S JAGADISH	PUBLIC PROSECUTOR	RANGA REDDY
107	CRLP/17120/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Soankamble Amol Vs The State of Telangana,	NIMMALOLLA RAMU	PUBLIC PROSECUTOR	NIRMAL
108	CRLP/17124/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Direction Petition)	Mr. BALAMURUGAN Vs THE STATE OF TELANGANA	RAJASHEKAR THALLAPALLY	PUBLIC PROSECUTOR	NARAYANPET
109	CRLP/17132/2026 IA 1/2026(Stay Petition)	Macharla Uma Vs The state of Telangana	J C FRANCIS		JANGAON
110	CRLP/17156/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	L. Pavani Vs The State of Telangana	RVR ASSOCIATES	PUBLIC PROSECUTOR DIDA VIJAYA KUMAR (R2)	HYDERABAD MEMO CRLPUSR 2026/132271 counter CRLPUSR 2026/132494
111	CRLP/17159/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Avilala Karthik Vs The State of Telangana	P RUTHVIK	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
112	CRLP/17164/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Kokku Rithik Vs The State of Telangana	KARUNAKAR REDDY	PUBLIC PROSECUTOR	KUMURAM BHEEM ASIFABAD
113	CRLP/17216/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Amendment Petition)	Mohd Akbar Mohd Rahman Vs State of Telangana	HIMANGINI SANGHI	PUBLIC PROSECUTOR	HYDERABAD
114	CRLP/17238/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Sudhakar Babu Potturu Vs The State of Telangana	KOTA LAKSHMI SAI SIRISHA	PUBLIC PROSECUTOR	RANGA REDDY
115	CRLP/17292/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Nadeem Ahmed Qureshi @ Nadem Ahmed Vs The State of Telangana,	M A K MUKHEED	PUBLIC PROSECUTOR	NIZAMABAD

116	CRLP/17298/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Lega Tirumal Reddy Vs The State of Telangana	JEERIPOTHULA SRINIVAS	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
117	CRLP/17300/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Mangalaparthi Nekshyanth Shreeth Vs The State of Telangana	JEERIPOTHULA SRINIVAS	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
118	CRLP/17361/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Banda Revanth Reddy Vs The State of Telangana	T S ANIRUDH REDDY	PUBLIC PROSECUTOR	HYDERABAD
119	CRLP/17366/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Pershetty Pavan Kumar Vs The State of Telangana	KARUNAKARRAO YELUSURI	PUBLIC PROSECUTOR	KAMAREDDY
120	CRLP/17370/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Akkanapalli Sathish Vs The State of Telangana	P VIJAYA LAKSHMI	PUBLIC PROSECUTOR	YADADRI BHUVANAGIRI
121	CRLP/17376/2026 IA 1/2026(Stay Petition)	Erapogu Manohar Vs The State of Telangana,	B KONDA REDDY	PUBLIC PROSECUTOR	HYDERABAD
122	CRLP/17391/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Mudigonda Eshwar Vs The State of Telangana	BOKARO SAPNA REDDY	PUBLIC PROSECUTOR	RANGA REDDY

COURT NO. 30

THE HONOURABLE SRI JUSTICE J SREENIVAS RAO

To be heard on Friday the 16th day of October 2026(AFTER ADJOURNED MOTION-1)

(ADJOURNED MOTION LIST-2)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
FOR DISMISSAL					
123	CRLRC/423/2020 IA 1/2020(Condone Delay Petition) IA 2/2020(Dispense with Petition) IA 3/2020(Stay Petition)	M. VENKATESHWARLU Vs The State of Telangana and 3 others	K SAI KRISHNA MOHAN RAO	PUBLIC PROSECUTOR SRINIVAS PODICHETI (R4) SRINIVAS PODICHETI (R2) SRINIVAS PODICHETI (R3)	NALGONDA MEMO FILED BY PETITIONER VIDE USR 28707/2020 MEMO FILED USR 36083/2020 DT:05-11-2020
124	CRLRC/432/2020 IA 1/2020(Suspension Petition)	V Sekhar Reddy Vs V.Kavitha	TOGITI NAGENDER	PASHAM KRISHNA REDDY PUBLIC PROSECUTOR (R2)	RANGA REDDY
125	CRLRC/466/2020 IA 1/2020(Suspension Petition) IA 1/2021(Extension Petition)	Abhishek Charukonda and 2 Others Vs Shanker Charukonda and another	ROHIT POGULA	HARINADH NIDAMANURI PUBLIC PROSECUTOR (R2)	HYDERABAD MEMO FILED USR 38065/2020 DT:16/11-2020 MATERIAL PAPER FILED USR 6280/2021 DT:-05-02- 2021.
126	CRLRC/575/2020 IA 1/2020(Stay Petition) IA 1/2021(Extension Petition)	MOHAMMED KHALED Vs FAHMINA NAZIA and 2 Others	S MOHD ABDUL RAHEEM KHAN	MD FASEEHUDDIN SOHEB PUBLIC PROSECUTOR (R3)	HYDERABAD R1 and R2 notice sent not yet returned R3 Rep. by its P.P. AFFIDAVIT FILED USR 433/2021 DT:- 04-01-2021. MEMO PROOF OF SERVICE FILED USR 435/2021 DT:- 04-01-2021.
127	CRLRC/6/2021	R. BHASKAR Vs N. SIVAPRASAD	SHAIK MADAR	PUBLIC PROSECUTOR (R4)	KHAMMAM RR-1 TO 3 , NOTICE SENT NOT YET RETURNED. R-4 STATE REP BY PP. MEMO(PROOF OF SERVICE) FILED VIDE USR NO.104645/20 26 BY M/S SHAIK MADAR
128	CRLP/16897/2026 IA 1/2026(Stay Petition)	Goli Charan Tej Alis Pandu, Vs The State of Telangana,	KANDAGATLA SRINIVASULU	PUBLIC PROSECUTOR	NALGONDA
FOR ORDERS					
129	CRLRC/529/2020 IA 1/2020(Suspension Petition)	Buchi Kotireddy Vs Buchi Krishnaveni	M S ANWAR SIDDIQUI	CHEKURI YADAGIRI PUBLIC PROSECUTOR (R3)	RANGA REDDY R1-STATE REP BY PP.

130	CRLP/13108/2026 IA 1/2026(Stay Petition)	Swapnil Sheshrao Chavan @ Swapnil Pawar Vs The State of Telangana	C HARI PREETH	PUBLIC PROSECUTOR	VIKARABAD
131	CRLP/14315/2026 IA 2/2026(Stay Petition)	Ravula Vishal Vs The State of Telangana	EMMADI UPENDER	PUBLIC PROSECUTOR	HYDERABAD
132	CRLP/16532/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Mohammed Abdul Latheef Vs The State of Telangana	GAJE RAGHU	PUBLIC PROSECUTOR	NIZAMABAD
133	CRLP/16575/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Arkatala Swaroopa Vs The State of Telangana	M/S HYDERABAD LAW FIRM	PUBLIC PROSECUTOR	SANGAREDD Y
134	CRLP/16588/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Kuntamukkala Sheethal Srivardhan, Vs The State of Telangana,	YEMMIGANUR SOMA SRINATH REDDY	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
135	CRLP/16610/2026 IA 1/2026(Stay Petition) IA 2/2026(Suspension Petition)	Raja Raghava Raju Kiran Kumar Varma Vs The State of Telangana	DHARAVATH KISHORE KUMAR	PUBLIC PROSECUTOR	MULUGU
136	CRLP/16836/2026 IA 2/2026(Stay Petition)	Bhukya Lavanya Vs The State of Telangana	VADLAKONDA RAVI KUMAR REDDY		KARIMNAGAR
137	CRLP/16961/2026 IA 2/2026(Stay Petition)	Guguloth Deshya Naik, Vs The State Of Telangana,	ARIGELA MAHESH	PUBLIC PROSECUTOR	SIDDIPET
138	CRLP/16986/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	ChengaliVenkateshwarlu Venkatesh Vs State of Telangana	C VIVEKANAND	PUBLIC PROSECUTOR	KHAMMAM
<u>ADMISSION (FIR Quash)</u>					
139	CRLP/9820/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Thummalapally Ramesh Chander Reddy@ T.V Ramesh chandra reddy Vs The State of Telangana,	SANJEEVA REDDY GARLAPATI	PUBLIC PROSECUTOR	RANGA REDDY
140	CRLP/11571/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Shreevathsaa, Vs The State of Telangana,	DEVINENI RADHA RANI	PUBLIC PROSECUTOR	HYDERABAD MEMO CRLPUSR 2026/90720 counter CRLPUSR 2026/91822 MEMO CRLPUSR 2026/104041
141	CRLP/14713/2026 IA 1/2026(Dispense	Mekala Narasimhulu @ Pagunta Narasimhulu,	CH RAVINDER	PUBLIC PROSECUTOR	JOGULAMBA GADWAL

	with Petition) IA 2/2026(Stay Petition)	Vs The State of Telangana,			
142	CRLP/16040/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) CRLP/15339/2026	Jakka Naveen Kumar, Vs The State of Telangana,	MOHD BASEER RIYAZ	PUBLIC PROSECUTOR	NIRMAL Memo Proof of Service CRLPUSR 2026/129699
143	CRLP/15339/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	JAKKA MOHAN REDDY Vs THE STATE OF TELANGANA	MOHD BASEER RIYAZ	PUBLIC PROSECUTOR	NIRMAL MEMO CRLPUSR 2026/121758 Memo Proof of Service CRLPUSR 2026/129700
144	CRLP/16301/2026 IA 2/2026(Stay Petition)	Sri. Veeramachaneni Ramakrishna Rao @ VRK, Vs The State of Telangana,	S VENKAT RAMANA	PUBLIC PROSECUTOR GURRAM SRIDHAR (R2)	RANGA REDDY
145	CRLP/16335/2026 IA 2/2026(Stay Petition) IA 3/2026(Implead Petition)	Syed Wajid, Vs The State of Telangana,	MOHD RAFEE	PUBLIC PROSECUTOR UZAIR AHMED KHAN	MEDCHAL- MALKAJGIRI Counter Affidavit CRLPUSR 2026/132336
146	CRLP/16394/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Sri Syed Afzal Shah Ali Vs The State of Telangana	P RAJESH	PUBLIC PROSECUTOR	HYDERABAD
147	CRLP/16427/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	K.Amaranth Vs The State of Telangana,	J RAJESWAR	PUBLIC PROSECUTOR	NALGONDA
148	CRLP/16605/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Prashanth Ryakala Vs The State of Telangana	RITWIK MAHADEV S	PUBLIC PROSECUTOR	HYDERABAD
149	CRLP/16955/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	PALLE RAVINDER Vs THE STATE OF TELANGANA	SUSHEEL KUMAR JULOORI	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
150	CRLP/17044/2026 IA 2/2026(Stay Petition) CRLP/16948/2026 CRLP/17372/2026	Narasimha Vara Prasad Anala Vs The State of Telangana	KOTESWARA RAO MUMMANENI	PUBLIC PROSECUTOR M SRINIVAS (R2)	HYDERABAD
151	CRLP/16948/2026 IA 2/2026(Stay Petition)	K. SAI NEERAJ KUMAR Vs THE STATE OF TELANGANA,	KANAKA DURGA CHELLUBOYINA	PUBLIC PROSECUTOR M SRINIVAS (R2)	HYDERABAD
152	CRLP/17372/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	KODIDALA PEDDA VENKATA SUBBAIAH Vs THE STATE OF TELANGANA	K CHAITANYA	PUBLIC PROSECUTOR M SRINIVAS (R2)	HYDERABAD
153	CRLP/17362/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Maddu Prasad Vs The State of Telangana	KATIKA RAVINDER REDDY	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI

ADMISSION (MISCELLANEOUS)

154	CRLP/10309/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Potlapally Radha Kishan Rao Vs The State of Telangana	G KALYAN CHAKRAVARTHY	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI MEMO CRLPUSR 2026/78133 counter CRLPUSR 2026/81451
155	CRLP/10733/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Sanjay Kumar Agarwal Vs The Union of India	VEDULA CHITRALEKHA	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD MEMO CRLPUSR 2026/79817
156	CRLP/10887/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Suspension Petition)	Puduveetu Hajamaideen Jahabar Jassam Vs The State of Telangana	SUDHAKARA RAO AMBATI	PUBLIC PROSECUTOR	HYDERABAD MEMO CRLPUSR 2026/80110
157	CRLP/11308/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) CRLP/10933/2026	Mamidi Shankar Reddy Vs The State of Telangana	PUSHADAPU SUBBA RAO	PUBLIC PROSECUTOR K MOHAN (R2)	MEDCHAL- MALKAJGIRI
158	CRLP/10933/2026 IA 1/2026(Stay Petition)	MAMIDI SHANKAR REDDY, Vs THE STATE OF TELANGANA	VSRMV PRASAD SANAKA	PUBLIC PROSECUTOR K MOHAN (R2)	MEDCHAL- MALKAJGIRI
159	CRLP/13074/2026 IA 2/2026(Stay Petition)	Abbagoni Srikanth Goud Vs The State of Telangana	E SRINIVASA REDDY	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI Memo Proof of Service CRLPUSR 2026/120327
160	CRLP/13703/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Rajkumar @ Sunnybabu, Vs The State of Telangana	KAVALI VISHNU KANTH	PUBLIC PROSECUTOR	MANCHERIAL Memo Proof of Service CRLPUSR 2026/129681
161	CRLP/13760/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Kondisetty Krishna Murthy Vs The State of Telangana	T VASANTHA RAO	PUBLIC PROSECUTOR P V KRISHNAMACHARY (R2)	BHADRADRI KOTHAGUDE M
162	CRLP/13976/2026 IA 2/2026(Stay Petition)	Mr. Nemalipuri Rajesh Vs State of Telangana,	MOHAMMED NAWAZ HYDER ALI	PUBLIC PROSECUTOR GUNISETTI MOHANA SAI BABA (R2)	MEDCHAL- MALKAJGIRI
163	CRLP/14015/2026	Regonda Naresh Vs The State of Telangana	K VENUMADHAV	PUBLIC PROSECUTOR	JAGTIAL
164	CRLP/14031/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Wajid Ahmed Khan Vs The State of Telangana	M MANJUSHA BHARDWAJ	PUBLIC PROSECUTOR	RANGA REDDY
165	CRLP/14054/2026 IA 2/2026(Stay Petition)	M s. Pipe Distributors (Vytila) Vs The State of Telangana	SHREYAS REDDY YALAGIRI	PUBLIC PROSECUTOR D VENKATA PADMAJA (R2)	MEDCHAL- MALKAJGIRI Memo Proof of Service CRLPUSR 2026/116641
166	CRLP/14106/2026	Manthri Rajender Goud	S SRIDHAR	PUBLIC PROSECUTOR	NIZAMABAD

	IA 1/2026(Stay Petition)	Vs The State of Telangana			
167	CRLP/14113/2026 IA 1/2026(Stay Petition)	Madireddy Radha Krishna Vs The State of Telangana	A PRABHAKAR RAO	PUBLIC PROSECUTOR MEDIKONDA KONDALA RAO (R2)	RANGA REDDY
168	CRLP/14214/2026 IA 1/2026(Stay Petition)	Mohammed Shakeel Vs The State of Telangana	SK ASHRAF	PUBLIC PROSECUTOR	HYDERABAD
169	CRLP/14276/2026 IA 2/2026(Stay Petition)	M.Ravi Vs The State of Telangana,	ANJALI AGARWAL	PUBLIC PROSECUTOR	HYDERABAD
170	CRLP/14425/2026 IA 1/2026(Stay Petition)	Mr.Lingamaneni Maruti Sanker Vs The State of Telangana	G CHANDRA SHAKHAR RAO	PUBLIC PROSECUTOR POLE MONICA PRADEEPKUMAR (R2)	HYDERABAD MEMO CRLPUSR 2026/128384
171	CRLP/14445/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Ravindla Venkatesh Vs The State of Telangana	DONKURI MALLIKARJUN	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
172	CRLP/14491/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	David Francis alias Vedant Joshi, Vs The State of Telangana	MOHAMMED ABDUL ADNAN	PUBLIC PROSECUTOR	HYDERABAD
173	CRLP/14516/2026 IA 1/2026(Suspension Petition)	Sri. P. Vijaya Kumar Reddy Vs State of Telangana	M/S INDUS LAW FIRM	PUBLIC PROSECUTOR SAI REDDY RAVINDAR REDDY (R2)	MEDCHAL- MALKAJGIRI MEMO CRLPUSR 2026/114788 Counter Affidavit CRLPUSR 2026/120975 MEMO CRLPUSR 2026/124839
174	CRLP/14687/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Ram Lal Vs The State of Telangana	L RAM SINGH	PUBLIC PROSECUTOR	HYDERABAD
175	CRLP/14690/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Sakat Kunjilal Vs The State of Telangana	L RAM SINGH	PUBLIC PROSECUTOR	HYDERABAD
176	CRLP/14705/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Smt. Muthyala Rajitha Devi Vs The State of Telangana	V YADU KRISHNA SAINATH	PUBLIC PROSECUTOR RAMULU PASUPULA (R2)	NAGARKURN OOL
177	CRLP/14830/2026 IA 1/2026(Stay Petition)	Sai Kiran Patil Vs The State of Telangana	VEMUGANTI MAHESH KUMAR	PUBLIC PROSECUTOR C H JAYAKRISHNA (R2)	HYDERABAD
178	CRLP/14838/2026 IA 1/2026(Stay Petition)	Goda Venkateshulu Goud Vs State of Telangana	KATIKA RAVINDER REDDY	PUBLIC PROSECUTOR E V PUSHPA VARDHAN (R2)	RANGA REDDY Memo Proof of Service CRLPUSR 2026/121627
179	CRLP/14848/2026 IA 1/2026(Dispense with Petition)	Sunny Priyadarshi Vs The State of Telangana	N SREENIVASA YADAV	PUBLIC PROSECUTOR	HYDERABAD

	IA 2/2026(Stay Petition)				
180	CRLP/14858/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Mohammed Abdul Afroj Vs The State of Telangana	VOTARIKARI SAITEJA	PUBLIC PROSECUTOR	JAGTIAL
181	CRLP/14865/2026 IA 2/2026(Stay Petition) IA 3/2026(Amendment Petition)	JUTUKA BAL RAJU Vs THE STATE OF TELANGANA	B A PRAKASH REDDY	PUBLIC PROSECUTOR	HYDERABAD
182	CRLP/14908/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	MOHAMMED NAWAZ Vs THE STATE OF TELANGANA	SYED AHMED ALI	PUBLIC PROSECUTOR (R2)	MEDCHAL- MALKAJGIRI MEMO CRLPUSR 2026/128462
183	CRLP/14963/2026 IA 1/2026(Stay Petition)	Chilekampalli Balram@ Vishnu Vs The State of T.S.	GOURAVULU ANIL KUMAR	PUBLIC PROSECUTOR GURRAM VENKAT RAMANA (R2)	RANGA REDDY
184	CRLP/15054/2026 IA 1/2026(Stay Petition)	T. Venkatesh Vs The State of Telangana	KALLU SUNIL	PUBLIC PROSECUTOR	HYDERABAD
185	CRLP/15171/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) CRLP/15197/2026	Vadthyavath Jangi, Vs The State of Telangana,	RAPOLU BHASKAR	PUBLIC PROSECUTOR	HYDERABAD
186	CRLP/15197/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	VADTHYAVATH JANGI Vs THE STATE OF TELANGANA	RAPOLU BHASKAR	PUBLIC PROSECUTOR	HYDERABAD
187	CRLP/15225/2026 IA 1/2026(Direction Petition) IA 2/2026(Implead Petition)	Balasthu Kiran Krishna @ Balasthu Kiran Kumar @ Leo Kiran Vs The State of Telangana	C HARI PREETH	PUBLIC PROSECUTOR	HYDERABAD
188	CRLP/15289/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	A.V.S. Ram Mohan Rao Vs State of Telangana	NERELLA MALYADRI	PUBLIC PROSECUTOR	NALGONDA
189	CRLP/15338/2026	Mohammed Abrar, Vs The State of Telangana,	MOHAMMAD ABDUL KALAM SIDDIQUI	PUBLIC PROSECUTOR	HYDERABAD
190	CRLP/15376/2026 IA 1/2026(Implead Petition)	Mrs. Ramya N, Vs The State of Telangana,	BANDI SAI VAMSHI	PUBLIC PROSECUTOR	RANGA REDDY
191	CRLP/15379/2026 IA 1/2026(Condone Delay in Rep) IA 2/2026(Direction Petition)	Godkekar Sony Vs The state of Telangana	J C FRANCIS	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
192	CRLP/15442/2026 IA 1/2026(Stay Petition)	Shahid Lateef Vs The State of Telangana	MD FASEEHUDDIN SOHEB	PUBLIC PROSECUTOR	HYDERABAD Others CRLPUSR 2026/125763
193	CRLP/15448/2026	Sadhequa Sultana, Vs The State of Telangana,	C SHARAN REDDY	PUBLIC PROSECUTOR	HYDERABAD Memo Proof of

					Service CRLPUSR 2026/124192
194	CRLP/15478/2026 IA 1/2026(GP Holder Petition) IA 2/2026(Suspension Petition)	Smt. Kasarla Sushma, Vs The State of Telangana	PULIMAMIDI ROHITH REDDY	PUBLIC PROSECUTOR NANDITA GUHA (R2)	YADADRI BHUVANAGIRI Memo Proof of Service CRLPUSR 2026/122918 Memo Proof of Service CRLPUSR 2026/125759
195	CRLP/15622/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Sachin Sangolge Vs The State of Telangana,	M DASHARATH KUMAR	PUBLIC PROSECUTOR	HYDERABAD
196	CRLP/15704/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Malle Cheruvu Krishna Vs The State of Telangana	VATTIKUTI ANJIAH	PUBLIC PROSECUTOR	RANGA REDDY
197	CRLP/15746/2026 IA 1/2026(Dispence with Appearance Petition) IA 2/2026(Stay Petition)	Bomma Ramesh Vs The State of Telangana	KAUSER TASNEEM	PUBLIC PROSECUTOR	RANGA REDDY
198	CRLP/15758/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Laxmi Narsimha Reddy Edavelli Vs The State of Telangana	SUMAN KUMAR BALIJEPALLI	PUBLIC PROSECUTOR NAZIR AHMED KHAN (R3)	HYDERABAD
199	CRLP/15762/2026 IA 1/2026(Stay Petition) CRLP/15857/2026 CRLP/15920/2026	Smt. Sreedevi Rangam, Vs The State of Telangana	BETHI VENKATESWARLU	PUBLIC PROSECUTOR V VIJAY SHANKAR (R2)	MEDCHAL- MALKAJGIRI
200	CRLP/15857/2026 IA 1/2026(Stay Petition)	SMT. BHUKYA SRUJANI Vs THE STATE OF TELANGANA	BETHI VENKATESWARLU	PUBLIC PROSECUTOR V VIJAY SHANKAR (R2)	MEDCHAL- MALKAJGIRI
201	CRLP/15920/2026 IA 1/2026(Stay Petition)	PABBATHI SRINIVAS REDDY, Vs THE STATE OF TELANGANA	BETHI VENKATESWARLU	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
202	CRLP/15772/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Jerripothula Kiran Vs The State of Telangana	E SRINIVASA REDDY	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
203	CRLP/15850/2026 IA 1/2026(Stay Petition) CRLP/15928/2026	Regonda Naresh Vs Ambala Sai Kiran	G RAJESH	PUBLIC PROSECUTOR (R2)	JAGTIAL
204	CRLP/15928/2026 IA 1/2026(Stay Petition)	REGONDA NARESH Vs AMBALA SAI KIRAN	G RAJESH	PUBLIC PROSECUTOR (R2)	JAGTIAL
205	CRLP/15942/2026 IA 2/2026(Stay Petition) IA 3/2026(Permission Petition)	Mr. M. Dinesh Rao Vs Smt M. Sirisha	AADESH VARMA	GOUTHU VINAY PUBLIC PROSECUTOR (R2)	HYDERABAD
206	CRLP/15943/2026 IA 1/2026(Dispense with Petition)	Ms. xxxx - victim Vs The State of Telangana	SANDEEP HEGERSE	PUBLIC PROSECUTOR	RANGA REDDY

	IA 2/2026(Direction Petition) IA 3/2026(Cancelation of Bail)				
207	CRLP/15959/2026 IA 1/2026(Stay Petition)	Akkenapally Saidulu, Vs The State of Telangana,	CHALAKANI VENKAT YADAV	PUBLIC PROSECUTOR RAPOLU BHASKAR (R2)	NALGONDA
208	CRLP/15963/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Arepally Sailoo @ Sayanna Vs The State of Telangana	RAPOLU BHASKAR	PUBLIC PROSECUTOR	NIZAMABAD
209	CRLP/15964/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Arepally Sailoo @ Sayanna Vs The State of Telangana	RAPOLU BHASKAR	PUBLIC PROSECUTOR	NIZAMABAD
210	CRLP/15970/2026 IA 1/2026(Dispense with Petition)	Dr. Raghavender Chivukula Vs The State of Telangana	NOOTY VASISHTA VENKATESWARLU	PUBLIC PROSECUTOR SANIKOMMU RANGA RAO (R2)	RANGA REDDY
211	CRLP/16050/2026 IA 1/2026(Stay Petition)	Bona Mohan Reddy Vs The State of Telangana	SRINIVAS REDDY BALAKISTI	PUBLIC PROSECUTOR	SANGAREDD Y
212	CRLP/16056/2026 IA 1/2026(Stay Petition)	Bokka Nagaraju Vs The state of Telangana	K GANI REDDY	PUBLIC PROSECUTOR	RANGA REDDY Proof of service filed vide USR.No.12998 4/2026
213	CRLP/16125/2026 IA 1/2026(Stay Petition)	Yeluri Kedar Venkata Sai Vs State of Telangana	E SRINIVASA REDDY	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
214	CRLP/16137/2026 IA 2/2026(Stay Petition)	Vathya Gopal Vs The State of Telangana	DEVARAKONDA VANDANA	PUBLIC PROSECUTOR	RANGA REDDY MEMO CRLPUSR 2026/127648
215	CRLP/16166/2026 IA 1/2026(Suspension Petition) CRLP/15601/2026	The Senior Intelligence Officer, Vs Shri Mohd. Yusuf Ansari,	DOMINIC FERNANDES (senior standing counsel for CBIC)		HYDERABAD
216	CRLP/15601/2026 IA 1/2026(Suspension Petition)	THE SENIOR INTELLIGENCE OFFICER, Vs MOHAMMED AMAN HUSSAIN.	DOMINIC FERNANDES (senior standing counsel for CBIC)		HYDERABAD
217	CRLP/16196/2026 IA 1/2026(Stay Petition)	Nishit Kadakiya Vs THE STATE OF TELANGANA	V GOPALAKRISHNA GOKHALEY	SC FOR NCTE (NARAPARAJU AVANEESH)	MEDCHAL- MALKAJGIRI
218	CRLP/16201/2026 IA 1/2026(Stay Petition)	Morle Mondaiah Vs The State of Telangana	SANGRAS BHARGAV	PUBLIC PROSECUTOR	KUMURAM BHEEM ASIFABAD
219	CRLP/16259/2026 IA 1/2026(Stay Petition) IA 2/2026(Suspension Petition)	Abdul Nasiruddin Vs The State of Telangana	HUSSAIN AAMIR	PUBLIC PROSECUTOR V YADU KRISHNA SAINATH (R3) V YADU KRISHNA SAINATH (R2)	KARIMNAGAR
220	CRLP/16276/2026 IA 1/2026(Stay Vs	Shivarathri Swamy, Vs	SANJEEV REDDY GILLELA	PUBLIC PROSECUTOR	WARANGAL

	Petition)	The State of Telangana			
221	CRLP/16278/2026 IA 2/2026(Stay Petition)	Namireddy Ranjith Reddy Vs The State of Telangana	B VAMSHIDHAR REDDY	PUBLIC PROSECUTOR	NALGONDA
222	CRLP/16300/2026 IA 1/2026(Stay Petition)	Dhonthi Mallesh Vs The State of Telangana	KASTHURI SURENDER	PUBLIC PROSECUTOR	NAGARKURN OOL
223	CRLP/16354/2026 IA 1/2026(Stay Petition)	Amgoth Sainath Vs The State of Telangana	CH CHAITANYA MITHRA	PUBLIC PROSECUTOR	RANGA REDDY
224	CRLP/16360/2026	MANAJIPET VISVESHVAR REDDY Vs The State of Telangana	NALLA MUKUNDA REDDY	T BALA MOHAN REDDY(SC FOR ACB SPL PP TS)	HYDERABAD
225	CRLP/16410/2026 IA 1/2026(Stay Petition)	MAMIDI PRATHYUSHA Vs THE STATE OF TELANGANA,	DEVARAKONDA VANDANA	PUBLIC PROSECUTOR	RANGA REDDY
226	CRLP/16411/2026 IA 1/2026(Direction Petition)	Mohamma Yadul Miya Vs The State of Telangana	G SUJATHA	PUBLIC PROSECUTOR	HYDERABAD
227	CRLP/16463/2026 IA 1/2026(Stay Petition)	Banoth Bhargav Naik Vs The State of Telangana	ATLA ABHINANDHAN REDDY	PUBLIC PROSECUTOR	RANGA REDDY
228	CRLP/16536/2026 IA 1/2026(Stay Petition)	Kodi Laxmi Kanth Vs The State of Telangana	T V RAMANA RAO	PUBLIC PROSECUTOR VIKRAM BOLLAM (R2)	SANGAREDD Y
229	CRLP/16574/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Kanake Vinesh Vs The State of Telangana	DONKURI MALLIKARJUN	PUBLIC PROSECUTOR	ADILABAD
230	CRLP/16611/2026 IA 1/2026(Stay Petition)	Avula Madhukar Vs The State of Telangana	KADARU PRABHAKAR RAO	PUBLIC PROSECUTOR	KARIMNAGAR
231	CRLP/16645/2026 IA 2/2026(Dispence with Appearance Petition) IA 3/2026(Stay Petition)	Muchuuri Mala Kondaiah Reddy @ Muchunuri Mala Kondaiah Vs The State of Telangana	M SAI PRIYA	PUBLIC PROSECUTOR	MAHABUBNA GAR
232	CRLP/16646/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Parasa Manikayala Rao @ Nani Vs The State of Telangana	MEGHANA ADDLA SUNEEL	PUBLIC PROSECUTOR	RANGA REDDY
233	CRLP/16677/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Dispence with Appearance Petition) IA 3/2026(Stay Petition) CRLP/16644/2026 CRLP/16678/2026 CRLP/16679/2026	Mr. Vijay Kumar Debbad, Vs The State of Telangana,	K SUCHITRA KRISHNA	PUBLIC PROSECUTOR M/S INDUS LAW FIRM (R2)	HYDERABAD counter CRLPUSR 2026/131677
234	CRLP/16644/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	M/S. MAGNAQUEST TECHNOLOGIES LTD Vs THE STATE OF TELANGANA	K SUCHITRA KRISHNA	PUBLIC PROSECUTOR M/S INDUS LAW FIRM (R2)	HYDERABAD MEMO CRLPUSR 2026/131741 counter CRLPUSR 2026/131698

235	CRLP/16678/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Dispense with Appearance Petition) IA 3/2026(Stay Petition)	MR. VIJAY KUMAR DEBBAD, Vs THE STATE OF TELANGANA,	K SUCHITRA KRISHNA	PUBLIC PROSECUTOR M/S INDUS LAW FIRM (R2)	HYDERABAD counter CRLPUSR 2026/131680
236	CRLP/16679/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Dispense with Appearance Petition) IA 3/2026(Stay Petition)	MR. VIJAY KUMAR DEBBAD, Vs THE STATE OF TELANGANA,	K SUCHITRA KRISHNA	PUBLIC PROSECUTOR M/S INDUS LAW FIRM (R2)	HYDERABAD counter CRLPUSR 2026/131676
237	CRLP/16689/2026 IA 1/2026(Stay Petition)	Ragyardi Narsimha Reddy Vs The State of Telangana	MUMMANENI SRINIVASA RAO	PUBLIC PROSECUTOR	MAHABUBNA GAR
238	CRLP/16716/2026 IA 1/2026(Stay Petition)	Ketineni Sayaji Rao Vs The State of Telangana	V V N NARAYANA RAO	PUBLIC PROSECUTOR	HYDERABAD
239	CRLP/16822/2026 IA 1/2026(Stay Petition)	Nunna Venkateswar Rao Vs xxxxxxxxxxxxxxxxxxxx	P PRABHAKAR REDDY	PUBLIC PROSECUTOR (R2)	KHAMMAM
240	CRLP/16828/2026 IA 1/2026(Stay Petition)	Kaneez Fatima, Vs The State of Telangana,	KAPISH KUMAR	PUBLIC PROSECUTOR	HYDERABAD
241	CRLP/16861/2026 IA 1/2026(Stay Petition)	Sri. Jagarlamudi Anil Babu, Vs The State of Telangana,	MATTAM SOMESHWAR	PUBLIC PROSECUTOR	HYDERABAD
242	CRLP/16892/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Munjam Ravi Kumar, Vs The State of Telangana	K. RAJASHEKAR	PUBLIC PROSECUTOR	MANCHERIAL
243	CRLP/16951/2026 IA 1/2026(Dispense with Petition)	Pok Saejiw, Vs The State of Telangana	AKARSH S V	DOMINIC FERNANDES (senior standing counsel for CBIC)	HYDERABAD
244	CRLP/16962/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	GORPADE JEEVAN RAO Vs STATE OF TELANGANA	RAJASHEKAR THALLAPALLY	PUBLIC PROSECUTOR	MEDAK
245	CRLP/16988/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Dispense with Petition) IA 3/2026(Leave Petition) IA 4/2026(Suspension Petition)	Dhayn Foundation Goshala Sahayog Organization Vs The State of Telangana	GUNDLAPALLI V S S S SRUTHI	PUBLIC PROSECUTOR	YADADRI BHUVANAGIRI
246	CRLP/17178/2026 IA 1/2026(Stay Petition)	Munjam Kamala Vs The State of Telangana	K. RAJASHEKAR	PUBLIC PROSECUTOR	MANCHERIAL

ADMISSION (Chargesheet Quash)

247	CRLP/9665/2026 IA 1/2026(Stay Petition)	Pakala Laxmi Prasanna Vs The State of Telangana,	PAVAN KUMAR G	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
248	CRLP/9704/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Raju Chowdary, Vs The state of Telangana through SHO Jawaharnagar, Rachakonda,	MOHAMMAD FAYAZ	PUBLIC PROSECUTOR	HYDERABAD

249	CRLP/9765/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) CRLP/9766/2026	Kishan Singh Vs The State of Telangana	K SATISH CHAKRAVARTHY	PUBLIC PROSECUTOR	RANGA REDDY
250	CRLP/9766/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	MAHESH BABU, Vs THE STATE OF TELANGANA,	K SATISH CHAKRAVARTHY	PUBLIC PROSECUTOR	RANGA REDDY
251	CRLP/9878/2026 IA 1/2026(Stay Petition)	Pendyala Suresh Vs The State of Telangana,	K. RAJASHEKAR	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
252	CRLP/9946/2026 IA 2/2026(Stay Petition)	Thaveti @ Thabeti Yashoda Vs The State of Telangana	KOONURU RANJITH	PUBLIC PROSECUTOR BORIGAM VENKATESHWARLU (R2)	HYDERABAD R2 VAKALATH FILED BY BORIGAM VENKATESW ARLU (28421) Memo Proof of Service CRLPUSR 2026/91893
253	CRLP/10036/2026 IA 1/2026(Stay Petition) IA 2/2026(Extension Petition)	Jevella Heerabhanu Singh Vs The State of Telangana,	Dr CHALLA SRINIVASA REDDY	PUBLIC PROSECUTOR PRAKASH YARRA (R1)	NALGONDA
254	CRLP/10060/2026 IA 1/2026(Stay Petition) IA 2/2026(Amendment Petition)	Smt. Daroor @ Chitty Arpitha Vs The State of Telangana	J VENUDHAR REDDY	PUBLIC PROSECUTOR	SIDDIPET
255	CRLP/10065/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Gaddam Kumar Vs State of Telangana	DR. KADIRI KRISHNAIAH	PUBLIC PROSECUTOR	MAHABUBNA GAR
256	CRLP/10092/2026 IA 1/2026(Stay Petition)	SK. Mahmad Pasha, Vs The State of Telangana,	R MANGULAL	PUBLIC PROSECUTOR	BHADRADRI KOTHAGUDE M
257	CRLP/10154/2026 IA 1/2026(Stay Petition)	Bingi Yedukondalu Vs The State of Telangana	D Y L N CHARYULU	PUBLIC PROSECUTOR S GANESH (R2)	SURYAPET
258	CRLP/10158/2026 IA 1/2026(Stay Petition)	Smt. Bathini Kalyani, Vs The State of Telangana	A SURYANARAYANA	PUBLIC PROSECUTOR	HANUMAKON DA MEMO CRLPUSR 2026/88352
259	CRLP/10171/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Amendment Petition)	Chippa Kiran Kumar Vs The State of Telangana	PRUDHVI RAJ MUDUNURI	PUBLIC PROSECUTOR	PEDDAPALLI
260	CRLP/10190/2026 IA 1/2026(Stay Petition)	Janjeti Tarun Kumar Vs The State of Telangana	VSRMV PRASAD SANAKA	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
261	CRLP/10336/2026 IA 1/2026(Stay Petition)	Paithara Saikumar Vs The State of Telangana	MALLA REDDY GADIPALLY	PUBLIC PROSECUTOR	SANGAREDD Y

262	CRLP/10423/2026 IA 3/2026(Dispence with Appearance Petition) IA 4/2026(Stay Petition)	Nrusimhadevara Venkata satya Sandeep alias NVS Sandeep Vs State of Telangana	GRACE SHEEBA RANI	PUBLIC PROSECUTOR VENKATESH GURRAPU (R2)	RANGA REDDY
263	CRLP/10556/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Dr.Tummalapally Raghunath, Vs The State of Telangana	Dr G SRINIVASULU	T BALA MOHAN REDDY(SC FOR ACB SPL PP TS)	MEDAK MEMO FILED USR 77257/2026
264	CRLP/10591/2026 IA 1/2026(Stay Petition)	Osama Mushtaq Khan Vs The State of Telangana	C VIJAYA SHEKAR REDDY	PUBLIC PROSECUTOR	HYDERABAD
265	CRLP/10644/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Mokka Suresh Vs The State of Telangana	C HARI PREETH	PUBLIC PROSECUTOR	SURYAPET
266	CRLP/10647/2026 IA 1/2026(Stay Petition)	ESUKAPALLY SRINATH REDDY Vs The State of Telangana	G SUNDARESAN	PUBLIC PROSECUTOR	RANGA REDDY
267	CRLP/10687/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Shaik Taher Vs The State of Telangana,	ALLURI DIVAKAR REDDY	PUBLIC PROSECUTOR	NIRMAL
268	CRLP/10690/2026 IA 1/2026(Stay Petition)	Gaddam Gangavva Vs The State of Telangana,	PONAMPELLI RAVI	PUBLIC PROSECUTOR	KAMAREDDY
269	CRLP/10704/2026 IA 1/2026(Stay Petition)	Sawood Bin Rizwan Vs The State of Telangana	MOHD ISLAMUDDIN ANSARI	PUBLIC PROSECUTOR	RANGA REDDY
270	CRLP/10764/2026 IA 1/2026(Stay Petition)	Rajesh Keswani Vs The State of Telangana,	SYED KAREEMUDDIN	PUBLIC PROSECUTOR ALLU MIDHUN KUMAR (R2)	MEDCHAL- MALKAJGIRI
271	CRLP/10795/2026 IA 1/2026(Stay Petition)	Tatikonda Abhishek, Vs The State of Telangana,	VADEENDRA JOSHI	PUBLIC PROSECUTOR	VIKARABAD
272	CRLP/10826/2026 IA 1/2026(Stay Petition)	Aviti Chytanya, Vs State of Telangana	P GIRI KRISHNA	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
273	CRLP/10919/2026 IA 1/2026(Stay Petition)	Mohammed Arifuddin Khan Rashed, Vs The State of Telangana,	M/S HARSHEET REDDY LAW FIRM	PUBLIC PROSECUTOR	HYDERABAD
274	CRLP/10970/2026 IA 1/2026(Stay Petition)	Mohammed Majid Khan Vs The State of Telangana	H PRAHALADA REDDY	PUBLIC PROSECUTOR	HYDERABAD
275	CRLP/11123/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Mamidi Nagaraju Sagar Vs The State of Telangana	B SIVA PRASAD	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI MEMO CRLPUSR 2026/94347 MEMO CRLPUSR 2026/96971
276	CRLP/11165/2026	Mohammed Nayeem	C SHARAN REDDY	PUBLIC PROSECUTOR	HYDERABAD

	IA 1/2026(Stay Petition)	Vs The State of Telangana		BAHAUDDIN SAYEED (R2)	Counter Affidavit CRLPUSR 2026/93545
277	CRLP/11220/2026 IA 1/2026(Stay Petition)	Ch. Balaraj Vs The State of Telangana,	P VINOD LAL	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI MEMO CRLPUSR 2026/89882
278	CRLP/11229/2026 IA 2/2026(Stay Petition)	Regula Ramana Vs State of Telangana	K DURGA PRASAD	PUBLIC PROSECUTOR	HYDERABAD
279	CRLP/11231/2026 IA 2/2026(Stay Petition)	Koppula Komuramma Vs The State of Telangana	GOKULA RAMA RAO	PUBLIC PROSECUTOR POCHAIAH DORISHETTI (R2)	JAYASHANKA R BHUPALPALL Y Memo Proof of Service CRLPUSR 2026/91677
280	CRLP/11248/2026 IA 2/2026(Stay Petition)	Rayankula Brahmaiah Chowdary, Vs The State of Telangana	RAMA KRISHNA KULKARNI	PUBLIC PROSECUTOR S A V RATNAM (R2)	MEDCHAL- MALKAJGIRI MEMO CRLPUSR 2026/94350
281	CRLP/11260/2026 IA 1/2026(Stay Petition)	Harish Chowdary Nandipi Vs The State of Telangana	UMESH CHANDRA P V G	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
282	CRLP/11429/2026 IA 2/2026(Stay Petition)	Smt. Syed Jakhira Bhanu Vs The State of Telangana	M M ALI	PUBLIC PROSECUTOR B PAVAN (R2)	HYDERABAD
283	CRLP/11492/2026 IA 2/2026(Stay Petition)	Habib Mohammed Alhashmi Syed Vs The State of Telangana	SYED MUSTAFA QUADRI	PUBLIC PROSECUTOR N BHUJANGA RAO Deputy Solicitor General of India (R2)	RANGA REDDY
284	CRLP/11551/2026 IA 2/2026(Stay Petition)	Bhayabhai Vadher Vs The State of Telangana,	K RATHANGA PANI REDDY	PUBLIC PROSECUTOR	JOGULAMBA GADWAL
285	CRLP/11585/2026 IA 1/2026(Stay Petition)	Chittaboina Mallikarjun Yadav Vs The State of Telangana,	JAYAPAL REDDY M	PUBLIC PROSECUTOR M V HANUMANTHA RAO (R2)	HYDERABAD
286	CRLP/11674/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) CRLP/11200/2026	POTLAPALLY SAI PRASAD GOUD Vs THE STATE OF TELANGANA	PALLY VINOD KUMAR REDDY	PUBLIC PROSECUTOR	HYDERABAD
287	CRLP/11200/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	POTLAPALLY SAI PRASAD GOUD, Vs THE STATE OF TELANGANA,	PALLY VINOD KUMAR REDDY	PUBLIC PROSECUTOR	HYDERABAD
288	CRLP/11700/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Sunke Mahesh Vs The State of Telangana,	MADAS BHARATH CHANDRA	PUBLIC PROSECUTOR	JAYASHANKA R BHUPALPALL Y
289	CRLP/11741/2026 IA 1/2026(Stay Petition)	Alle Swetha Vs The State of Telangana	A PRABHAKAR RAO	PUBLIC PROSECUTOR BALA MURALI Y (R2)	JAGTIAL COUNTER FILED CRLPUSR 2026/126088

290	CRLP/11761/2026 IA 2/2026(Stay Petition)	Smt. M. Haritha, Vs The State of Telangana	K R KOTESWARA RAO	PUBLIC PROSECUTOR K L B KUMAR (R2)	HYDERABAD MEMO CRLPUSR 2026/112805
291	CRLP/11768/2026 IA 1/2026(Stay Petition)	Smt. M. Haritha Vs The State of Telangana	K R KOTESWARA RAO	PUBLIC PROSECUTOR G V NARENDRA BABU (R2)	HYDERABAD MEMO CRLPUSR 2026/112812
292	CRLP/11841/2026 IA 1/2026(Stay Petition)	Rentachintala Ramakrishna Rentachintala Ramakrishna (A.2) Vs The State of Telangana	B MANOJ KUMAR	PUBLIC PROSECUTOR THAKUR INDRAJIT SINGH (R2)	RANGA REDDY Memo Proof of Service CRLPUSR 2026/96040
293	CRLP/11842/2026 IA 1/2026(Stay Petition)	Mr.Peddododdi Jaipal Vs The State of Telangana,	KURITI BHASKARA RAO	PUBLIC PROSECUTOR	SANGAREDD Y Memo Proof of Service CRLPUSR 2026/106397
294	CRLP/11871/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Amendment Petition)	Gaddala Triveni Vs The State of Telangana,	MEKALA RAHUL KUMAR	PUBLIC PROSECUTOR	MULUGU
295	CRLP/11878/2026 IA 1/2026(Stay Petition)	Ashok Muppidi Vs The State of Telangana	P VINOD LAL	PUBLIC PROSECUTOR	HYDERABAD MEMO CRLPUSR 2026/107952
296	CRLP/11889/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Shaik Layaq @ Babloo Vs The State of Telangana	K VENUMADHAV	PUBLIC PROSECUTOR	NIZAMABAD
297	CRLP/11936/2026 IA 2/2026(Stay Petition)	Basheera Begum Vs The State of Telangana	JAI SHIV SHAKTHI	PUBLIC PROSECUTOR	HYDERABAD
298	CRLP/11947/2026 IA 2/2026(Stay Petition)	Vachewar Poojarani @ Nian Chowary Vs The State of Telangana	G RAJESH	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
299	CRLP/11954/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Chamala Shankar Vs The State of Telangana	C V SRINATH	PUBLIC PROSECUTOR	BHADRADRI KOTHAGUDE M MEMO CRLPUSR 2026/94363
300	CRLP/11961/2026 IA 1/2026(Stay Petition)	V. Ramgopal Vs The State of Telangana	C M R VELU	PUBLIC PROSECUTOR	JANGAON MEMO CRLPUSR 2026/93606
301	CRLP/11962/2026 IA 2/2026(Stay Petition)	Syed Fazal Vs The State of Telangana,	MOHD MUZAFFER ULLAH KHAN	PUBLIC PROSECUTOR	RANGA REDDY PROOF OF SERVICE NOT FILED TILL DATE 04/08/2026 MEMO

					CRLPUSR 2026/99280
302	CRLP/11974/2026 IA 1/2026(Suspension Petition)	Sri. Ragula Bharat Kiran Kumar Vs The State of Telangana	JEERIPOTHULA SRINIVAS	PUBLIC PROSECUTOR M ACHUTA REDDY (R2)	MAHABUBNA GAR
303	CRLP/12016/2026 IA 1/2026(Stay Petition)	Sri Somisetty Naveen Kumar Vs The State of Telangana	NAGARAPU ANIL KUMAR	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
304	CRLP/12045/2026 IA 1/2026(Stay Petition)	Sankineni Krishna Rao Vs The State of Telangana	N NAVEEN KUMAR	PUBLIC PROSECUTOR	SURYAPET
305	CRLP/12046/2026 IA 1/2026(Stay Petition)	Kandakatla Sudarshan Reddy Vs The State of Telangana	MEGHANA ADDLA SUNEEL	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
306	CRLP/12098/2026 IA 2/2026(Stay Petition)	Mallela Pullaiah Vs Jamalla Abbulu	P NAGENDRA REDDY	PUBLIC PROSECUTOR (R2)	SURYAPET
307	CRLP/12111/2026 IA 1/2026(Stay Petition)	Dasu Hari Kishan Vs The State of Telanana	AJAY KUMAR MADISETTY	PUBLIC PROSECUTOR	BHADRADRI KOTHAGUDE M MEMO CRLPUSR 2026/96045
308	CRLP/12237/2026 IA 1/2026(Stay Petition)	Gogula Saidulu Vs THE STATE OF TELANGANA	BVSS BALAKRISHNA RANJIT	PUBLIC PROSECUTOR KAVADI NARESH (R2)	HYDERABAD
309	CRLP/12250/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Koppula Ramesh Vs The State of Telangana	GUDI MADHUSUDHAN REDDY	PUBLIC PROSECUTOR	RANGA REDDY
310	CRLP/12268/2026 IA 1/2026(Stay Petition)	Kasula Naveen Vs The State of Telangana	MOHAMMED RIYAZ ANSARI	PUBLIC PROSECUTOR	SIDDIPET
311	CRLP/12384/2026 IA 1/2026(Stay Petition)	Syed Muzafar Ahammad Vs The State of Telangana	M M ALI	PUBLIC PROSECUTOR B PAVAN (R2)	HYDERABAD
312	CRLP/12395/2026 IA 1/2026(Stay Petition)	Manthri Ganesh Vs State of Telangana	PAPAI AH PEDDAKULA	PUBLIC PROSECUTOR	NALGONDA Memo Proof of Service CRLPUSR 2026/112207
313	CRLP/12397/2026 IA 2/2026(Stay Petition)	Pala Sairam Vs The State of Telangana	RAMAVARAM CHANDRASHEKAR REDDY	PUBLIC PROSECUTOR	SIDDIPET Memo Proof of Service CRLPUSR 2026/102566
314	CRLP/12416/2026 IA 1/2026(Stay Petition)	Maimud Beg @ Mahamood Beg @ Mohammad Beg @ Fiddu @ Siddu Vs The State of Telangana	K VENUMADHAV	PUBLIC PROSECUTOR	NIZAMABAD
315	CRLP/12417/2026 IA 2/2026(Stay Petition)	S.B. Praveen Vs The State of Telanana	MOHD AMJAD ALI ANSARI	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI MEMO PROOF OF SERVICE FILED USR 98053/2026

316	CRLP/12435/2026 IA 1/2026(Stay Petition)	Girigiri Shankar Vs State of Telangana	JADAV MADHUKAR	PUBLIC PROSECUTOR RAPOLU BHASKAR (R2)	WARANGAL PROOF OF SERVICE NOT FILED TILL DATE 31/08/2026 MEMO CRLPUSR 2026/108706
317	CRLP/12465/2026 IA 1/2026(Stay Petition)	Sri. Gade Pandu Ranga Reddy, Vs The State of Telangana,	P VISHNUVARDHANA REDDY	PUBLIC PROSECUTOR	RANGA REDDY
318	CRLP/12471/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) CRLP/12269/2026 CRLP/12294/2026 CRLP/12306/2026 CRLP/13174/2026	R. Maheshwar reddy Vs The State of Telangana	K RATHANGA PANI REDDY	PUBLIC PROSECUTOR	WANAPARTH Y
319	CRLP/12269/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	P. PARMESHWAR REDDY Vs THE STATE OF TELANGANA	K RATHANGA PANI REDDY	PUBLIC PROSECUTOR	WANAPARTH Y
320	CRLP/12294/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	P. PARMESHWAR REDDY Vs THE STATE OF TELANGANA	K RATHANGA PANI REDDY	PUBLIC PROSECUTOR	WANAPARTH Y
321	CRLP/12306/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	P. PARMESHWAR REDDY, Vs THE STATE OF TELANGANA	K RATHANGA PANI REDDY	PUBLIC PROSECUTOR	WANAPARTH Y
322	CRLP/13174/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	P. PARMESHWAR REDDY Vs THE STATE OF TELANGANA	K RATHANGA PANI REDDY	PUBLIC PROSECUTOR	WANAPARTH Y
323	CRLP/12476/2026 IA 2/2026(Stay Petition)	Syed Saleem Vs The State of Telangana	MOHAMMED MOINUDDIN	PUBLIC PROSECUTOR V S SUDHAKAR (R2)	MEDCHAL- MALKAJGIRI PROOF OF SERVICE FILED USE 101594/26 Memo Proof of Service CRLPUSR 2026/106313
324	CRLP/12502/2026 IA 2/2026(Stay Petition) IA 3/2026(Modification)	P. Ramgopal Rao Vs The State of Telangana,	V V RAMANA	PUBLIC PROSECUTOR	RANGA REDDY
325	CRLP/12580/2026 IA 1/2026(Stay Petition)	SMT. LATHA VANAM Vs State of Telangana	J ASHVINI KUMAR	PUBLIC PROSECUTOR	HYDERABAD PROOF OF SERVICE NOT FILED TILL DATE 31/08/2026
326	CRLP/12591/2026 IA 1/2026(Stay Petition)	Ambati Srinivas Vs Loka Pratap Reddy	P PRABHAKAR REDDY		NIZAMABAD
327	CRLP/12669/2026 IA 2/2026(Stay Petition)	Sri.Thripupraneni Venkaiah Chowdary Vs	G SINDHU	PUBLIC PROSECUTOR	YADADRI BHUVANAGIRI

		The State of Telangana,			MEMO CRLPUSR 2026/105500
328	CRLP/12702/2026 IA 2/2026(Stay Petition)	Shreyashi Chatterjee Vs The State of Telangana	D KAVAL KUMAR	PUBLIC PROSECUTOR BATTARISHI (R2)	RANGA REDDY Memo Proof of Service CRLPUSR 2026/107290
329	CRLP/12709/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Sabavat Kishore Vs The State of Telangana	V T KALYAN	PUBLIC PROSECUTOR B SIVA PRASAD (R2)	MEDCHAL- MALKAJGIRI Memo Proof of Service CRLPUSR 2026/102906
330	CRLP/12807/2026 IA 2/2026(Stay Petition)	Pallari Suresh Goud Vs The State of Telangana	VEERA BABU GANDU	PUBLIC PROSECUTOR	WANAPARTH Y
331	CRLP/12812/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Mr. Mohammed Abdul Samad, Vs State of Telangana,	PAWAN KUMAR AGARWAL	PUBLIC PROSECUTOR	HYDERABAD
332	CRLP/12823/2026 IA 2/2026(Stay Petition)	Sri Rahmath Shareef alias Miyani Vs The State of Telangana	MOHAMMAD ADNAN	PUBLIC PROSECUTOR MUMMANENI SRINIVASA RAO (R2)	RANGA REDDY
333	CRLP/12955/2026 IA 1/2026(Stay Petition)	Kailash Amarnath Vs The State of Telangana	MEGHANA ADDLA SUNEEL	PUBLIC PROSECUTOR VEDA VIKAS M V (R2)	MEDCHAL- MALKAJGIRI
334	CRLP/12982/2026 IA 1/2026(Stay Petition)	Pathuri Yadagiri Goud Vs State of Telangana	K DURGA PRASAD	PUBLIC PROSECUTOR	NIZAMABAD
335	CRLP/13027/2026 IA 1/2026(Stay Petition)	Ganesuni Vijay Kumar Vs The State of Telangana	M V S SAI SHARATH	PUBLIC PROSECUTOR	RANGA REDDY Memo Proof of Service CRLPUSR 2026/113429
336	CRLP/13054/2026 IA 2/2026(Stay Petition)	Mohammad Qhais Nizami @ Mohammed Kais Vs The State of Telangana	T RAHUL	PUBLIC PROSECUTOR	JAGTIAL MEMO CRLPUSR 2026/131301
337	CRLP/13089/2026 IA 1/2026(Stay Petition)	Thakur Damodhar Singh @ Damodhar Vs The State of Telangana	K SATISH CHAKRAVARTHY	PUBLIC PROSECUTOR	HYDERABAD
338	CRLP/13182/2026 IA 2/2026(Stay Petition) IA 3/2026(Compromise Petition)	R Sridevi Vs The State of Telangana	MOHAMMED NAWAZ HYDER ALI	P KRISHNA PRAKASH (R2)	HYDERABAD MEMO CRLPUSR 2026/108380
339	CRLP/13186/2026 IA 2/2026(Stay Petition)	P. Padmanabam ALIAS Prabhu Vs The State of Telangana	NAGA RAJA CHAITANYA VONGAVOLU	PUBLIC PROSECUTOR ABHISHEK SAGAR (R2)	MEDCHAL- MALKAJGIRI Counter Affidavit CRLPUSR 2026/129287 Others CRLPUSR 2026/132080

340	CRLP/13211/2026 IA 1/2026(Stay Petition)	Angoth Dulli Vs The State of Telangana	PONAMPELLI RAVI	PUBLIC PROSECUTOR	KHAMMAM Memo Proof of Service CRLPUSR 2026/118304
341	CRLP/13212/2026 IA 1/2026(Stay Petition)	Syed Abid Vs The State of Telangana	K VENUMADHAV	PUBLIC PROSECUTOR T V LAXMIKANTHAM (R2)	NIZAMABAD
342	CRLP/13244/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) CRLP/13245/2026 CRLP/13246/2026 CRLP/13247/2026	Avva Sathya Venkateswar Rao @ Kotamraju Satya Sai Ram @ Sai Ram Vs The State of Telangana	JONNALAGADDA SRIKAR	PUBLIC PROSECUTOR	JOGULAMBA GADWAL counter CRLPUSR 2026/108464
343	CRLP/13245/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	AVVA SATHYA VENKATESWAR RAO @ KOTAMRAJU SATYA SAI RAM @ SAI RAM Vs THE STATE OF TELANGANA	JONNALAGADDA SRIKAR	PUBLIC PROSECUTOR	NALGONDA counter CRLPUSR 2026/108465
344	CRLP/13246/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	AVVA VENKATA SUBRAMANYESWARA SHARMA MANI SHARMA @ MANI SHANKAR Vs THE STATE OF TELANGANA	JONNALAGADDA SRIKAR	PUBLIC PROSECUTOR	JOGULAMBA GADWAL counter CRLPUSR 2026/108466
345	CRLP/13247/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	AVVA VENKATA SUBRARNANYESWARA SHARMA @ MANI SHARMA @ MANI SHANKAR, Vs THE STATE OF TELANGANA,	JONNALAGADDA SRIKAR	PUBLIC PROSECUTOR	NALGONDA counter CRLPUSR 2026/108467
346	CRLP/13284/2026 IA 1/2026(Stay Petition)	Mulakala Sri Ramana Vs The State of Telangana	M VIJAYA KUMAR GOUD	PUBLIC PROSECUTOR	RAJANNA SIRCILLA Affidavit CRLPUSR 2026/125950
347	CRLP/13307/2026 IA 1/2026(Stay Petition)	Talari Kiran Kumar Vs State of Telangana	V ROHITH	PUBLIC PROSECUTOR LEGAL AID (R1) RADHIKA PALLA (R3)	HYDERABAD
348	CRLP/13339/2026 IA 2/2026(Stay Petition)	Nagabattula Aparna jyothi Vs The State of Telangana	TAHENIYATH FATIMA	PUBLIC PROSECUTOR	RANGA REDDY PROOF OF SERVICE NOT FILED TILL DATE 18/09/2026 Memo Proof of Service CRLPUSR 2026/126562
349	CRLP/13401/2026 IA 1/2026(Stay Petition)	Arava Hemambara Reddy, Vs The State of Telangana,	YEMMIGANUR SOMA SRINATH REDDY	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
350	CRLP/13477/2026 IA 2/2026(Stay Petition)	Pullela Laxman Vs The State of Telangana	KONGALA MOHAN GOUD	PUBLIC PROSECUTOR	KARIMNAGAR
351	CRLP/13497/2026 IA 1/2026(Stay Petition)	Smt. Gowni Anisha, Vs The State of Telangana,	MUTHYALA SWETHA	PUBLIC PROSECUTOR	HYDERABAD
352	CRLP/13654/2026 IA 1/2026(Stay Petition)	Kantha Omprakash Vs The State of Telangana	P MANOHER	PUBLIC PROSECUTOR	RANGA REDDY PROOF OF

					SERVICE NOT FILED TILL DATE 18/09/2026
353	CRLP/13662/2026 IA 1/2026(Stay Petition)	Dr. Sunny Davis Ayyala Ayyala Davis Vs The State of Telangana	L VENKATESHWAR RAO	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI Memo Proof of Service CRLPUSR 2026/120035
354	CRLP/13678/2026 IA 2/2026(Stay Petition)	Sopeti Raghu Bhushana Rao Vs The State of Telangana	D KAVAL KUMAR	T BALA MOHAN REDDY(SC FOR ACB SPL PP TS) (R2)	HYDERABAD Memo of Appearance CRLPUSR 2026/104515 Counter Affidavit CRLPUSR 2026/109144
355	CRLP/13736/2026 IA 1/2026(Stay Petition)	Dhara Ranibai Burma Rani Vs The State of Telangana	NANDINI UPADYA	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
356	CRLP/13766/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) CRLP/13949/2026	Budde Kantha Rao Vs The State of Telangana,	MAHESH MAMINDLA	PUBLIC PROSECUTOR T S ANIRUDH REDDY (R2)	SURYAPET
357	CRLP/13949/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	BUDDE KANTHA RAO Vs THE STATE OF TELANGANA,	MAHESH MAMINDLA	PUBLIC PROSECUTOR PASHAM MOHITH (R2)	SURYAPET counter CRLPUSR 2026/118467
358	CRLP/13770/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Shaik Jabbar Vs The State of Telangana,	SHAIK MUHAMMED ABED	PUBLIC PROSECUTOR	HYDERABAD
359	CRLP/13771/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	K Charan Kumar Vs The State of Telangana	PILLIX LAW FIRM	PUBLIC PROSECUTOR	RANGA REDDY
360	CRLP/13772/2026 IA 1/2026(Stay Petition)	Mohammed Arifuddin Khan Rashed, Vs The State of Telangana,	M/S HARSHEET REDDY LAW FIRM	PUBLIC PROSECUTOR	HYDERABAD
361	CRLP/13913/2026 IA 1/2026(Stay Petition)	Mandar Popatrao Lande Vs The State of Telangana	KIRAN PALAKURTHI	PUBLIC PROSECUTOR ANURADHA CHERUKURI (R2)	RANGA REDDY
362	CRLP/14063/2026 IA 1/2026(Stay Petition)	D. Narsing Yadav Vs The State of Telangana	Y ASHOK RAJ	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
363	CRLP/14087/2026 IA 1/2026(Stay Petition)	Mohammed Raheemuddin Vs The State of Telangana	MOHAMMED MOINUDDIN	PUBLIC PROSECUTOR	HYDERABAD
364	CRLP/14129/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Gjangi Vamshi Vs State of Telangana	PATNAM SAIMANIDEEP	PUBLIC PROSECUTOR	HYDERABAD
365	CRLP/14265/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay	Narsareddygari Veera Reddy Vs State of Telangana	P ACHUT RAMA SHASTRY	PUBLIC PROSECUTOR	NALGONDA

Petition)

366	CRLP/14303/2026 IA 1/2026(Stay Petition)	velivela sairam Vs State of Telangana	G VASANTHA RAYUDU	PUBLIC PROSECUTOR ABHINAV KRISHNA UPPALURI (R2)	RANGA REDDY
367	CRLP/14397/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Pudari Manikanth Vs The State of Telangana	SANJEEV REDDY GILLELA	PUBLIC PROSECUTOR	KHAMMAM
368	CRLP/14450/2026 IA 1/2026(Stay Petition) CRLP/14509/2026	Sapavath Venkatesh Vs The State of Telangana	R JAGANLAL	PUBLIC PROSECUTOR	NALGONDA
369	CRLP/14509/2026 IA 1/2026(Stay Petition)	SAPAVATH VENKATESH, Vs THE STATE OF TELANGANA,	R JAGANLAL	PUBLIC PROSECUTOR	RANGA REDDY
370	CRLP/14461/2026 IA 1/2026(Stay Petition)	Sameeha Vs The State of Telangana	MOHAMMED ABDUL WAHAB	PUBLIC PROSECUTOR	RANGA REDDY
371	CRLP/14514/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Chinthapally Abhishek Reddy Vs The State of Telangana	S. RAM REDDY	PUBLIC PROSECUTOR	NAGARKURN OOL MEMO CRLPUSR 2026/121655
372	CRLP/14520/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Chinthapally Abhishek Reddy Vs The State of Telangana	S. RAM REDDY	Special Govt Pleader for State Tax	WANAPARTH Y MEMO CRLPUSR 2026/121638
373	CRLP/14533/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Smt Gangidi Aruna Vs The State of Telangana	V. RAM REDDY	PUBLIC PROSECUTOR	RANGA REDDY BETTER AFFIDAVIT FILED USR 115467/26 MEMO CRLPUSR 2026/117455
374	CRLP/14549/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Chinthapally Abhishaik Reddy Vs The State of Telangana	S. RAM REDDY	PUBLIC PROSECUTOR	NAGARKURN OOL MEMO CRLPUSR 2026/121652
375	CRLP/14744/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Dispence with Appearance Petition) IA 3/2026(Stay Petition)	Elitam Laxmaiah Vs The State of Telangana	BHARADWAJ REDDY MOTHE	PUBLIC PROSECUTOR	RANGA REDDY
376	CRLP/14746/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	ALISHETTI BUCHI RAMULU, Vs THE STATE OF TELANGANA,	VOTARIKARI SAITEJA	PUBLIC PROSECUTOR	JAGTIAL
377	CRLP/14764/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Balu Mahender Vs state of Telangana	E VENKATA SIDDHARTHA	PUBLIC PROSECUTOR	RANGA REDDY MEMO CRLPUSR 2026/128291
378	CRLP/14770/2026	Dudekula Dastagiri @ Giri	VENKATA RANGADAS	PUBLIC PROSECUTOR	RANGA

	IA 1/2026(Stay Petition)	Vs State of Telangana	KANURI		REDDY
379	CRLP/14867/2026 IA 1/2026(Stay Petition)	DR.RAVI BABU GUNTURU, Vs The State of Telangana	T L NAYAN KUMAR	PUBLIC PROSECUTOR	HYDERABAD
380	CRLP/14923/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Balvir Singh Vs State of Telangana	MOHD ABDUL MUHEEB	PUBLIC PROSECUTOR	NIZAMABAD
381	CRLP/15046/2026 IA 2/2026(Stay Petition)	Binganapally Bhagya Vs The State of Telangana	RAPOLU BHASKAR	PUBLIC PROSECUTOR	HYDERABAD Memo Proof of Service CRLPUSR 2026/124845
382	CRLP/15056/2026 IA 1/2026(Stay Petition) IA 2/2026(Stay Petition)	Allepu Nagender Reddy @ Nagender Vs The State of Telangana	PENUBALLI RAMESH BABU	PUBLIC PROSECUTOR	MULUGU
383	CRLP/15085/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Avula Mallaiah Vs The State of Telangana	K.RAVI KUMAR	PUBLIC PROSECUTOR	NAGARKURN OOL
384	CRLP/15153/2026 IA 1/2026(Stay Petition)	Avula Yatheendranath Yadav @ Vamshi Yadav, Vs The State of Telangana,	P N DAYAKAR	PUBLIC PROSECUTOR	ADILABAD
385	CRLP/15161/2026 IA 1/2026(Condone Delay in Rep) IA 2/2026(Dispense with Petition) IA 3/2026(Stay Petition)	KANDADA PRAVEEN Vs STATE OF TELANGANA	MANIK LAL YADAV	PUBLIC PROSECUTOR	RANGA REDDY
386	CRLP/15168/2026 IA 1/2026(Stay Petition)	Avula Hithendranath Yadav Vs The State of Telangana,	P N DAYAKAR	PUBLIC PROSECUTOR	ADILABAD
387	CRLP/15170/2026 IA 1/2026(Stay Petition)	Avula Yatheendranath Yadav Vamshi Yadav Vs The State of Telangana	P N DAYAKAR	PUBLIC PROSECUTOR	ADILABAD
388	CRLP/15223/2026 IA 1/2026(Condone Delay in Rep) IA 2/2026(Dispense with Petition) IA 3/2026(Stay Petition)	R.Srinivas Rao Vs State of Telangana	SRICHARAN TELAPROLU	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
389	CRLP/15226/2026 IA 3/2026(Stay Petition)	Mrs. Afia Rasheed Khan, Vs The State of Telangana,	M PRANAV	PUBLIC PROSECUTOR	HYDERABAD
390	CRLP/15253/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Bobbili Govardhan Reddy Vs The State of Telangana	D RAMAKRISHNA	PUBLIC PROSECUTOR	HYDERABAD Memo Proof of Service CRLPUSR 2026/128313
391	CRLP/15334/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Ajay Kumar Bishnoi Vs The State of Telangana,	B VAMSHIDHAR REDDY	PUBLIC PROSECUTOR	HYDERABAD MEMO CRLPUSR 2026/123871

392	CRLP/15370/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Kavali Naramma Vs The State of Telangana	MALLAREDDYGARI HARTHIKA	PUBLIC PROSECUTOR	MAHABUBNA GAR
393	CRLP/15405/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	M.A. Qavi Abbasi, Vs The State of Telangana	HABEEB RIZWAN AL HASHMI	PUBLIC PROSECUTOR	HYDERABAD
394	CRLP/15411/2026 IA 1/2026(Stay Petition)	Nalla Mahathma Vs The State of Telangana	BHAVARAJU SAIVIKAS	PUBLIC PROSECUTOR SHASHANK GARIGE (R2)	WARANGAL
395	CRLP/15415/2026 IA 1/2026(Stay Petition)	Pedduri Niranjana Vs The State of Telangana	VIJAY B PAROPAKARI	PUBLIC PROSECUTOR	MAHABUBNA GAR
396	CRLP/15489/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Eslavath Ravi, Vs The State of Telangana	T JAYANT JAISOORYA	PUBLIC PROSECUTOR	RANGA REDDY
397	CRLP/15499/2026 IA 1/2026(Permission Petition) IA 2/2026(Compromise Petition)	Maimud Beg Mahamood Beg Mohammad Beg Fiddu Siddua Vs The State of Telangana	K VENUMADHAV	PUBLIC PROSECUTOR	NIZAMABAD
398	CRLP/15511/2026 IA 1/2026(Stay Petition)	N. Bhaskar Vs The State of Telangana	L HARISH	PUBLIC PROSECUTOR	RANGA REDDY
399	CRLP/15532/2026 IA 1/2026(Stay Petition)	Smt. Chamakura Preeti Vs The State of Telangana,	G ANIL KIRAN KUMAR	PUBLIC PROSECUTOR PAPAIHA PEDDAKULA (R2)	RANGA REDDY
400	CRLP/15589/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	M/s Akums Drugs and Pharmaceuticals Ltd., Vs The State of Telangana	K S SUNEEL	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
401	CRLP/15625/2026 IA 1/2026(Stay Petition)	Anirudha Jangili @ Sunny Vs The State of Telangana,	SHASHANK GARIGE	PUBLIC PROSECUTOR VIJAY KUMAR THALLADA (R2)	RANGA REDDY
402	CRLP/15641/2026 IA 1/2026(Condone Delay in Rep) IA 2/2026(Dispense with Petition) IA 3/2026(Stay Petition) CRLP/14298/2026 CRLP/14299/2026	Bukka Pavan kalyan, Vs State of Telangana	L RAM SINGH	PUBLIC PROSECUTOR	MAHABUBNA GAR
403	CRLP/14298/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	BUKKA PAVAN KALYAN Vs STATE OF TELANGANA	L RAM SINGH	PUBLIC PROSECUTOR	MAHABUBNA GAR
404	CRLP/14299/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	BUKKA PAVAN KALYAN, Vs STATE OF TELANGANA,	L RAM SINGH	PUBLIC PROSECUTOR	MAHABUBNA GAR Memo Proof of Service CRLPUSR 2026/114614 Memo Proof of Service CRLPUSR 2026/116174 Memo Proof of Service

405	CRLP/15703/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	M.A. Rawoof Vs The State of Telangana,	YEMMIGANUR SOMA SRINATH REDDY	PUBLIC PROSECUTOR	MEDAK
406	CRLP/15742/2026 IA 2/2026(Dispense with Appearance Petition) IA 3/2026(Stay Petition)	Nalla Jaya Shankar Goud, Vs The State of Telangana	T VENKATESH	PUBLIC PROSECUTOR SYED WAHEED ALI (R2)	MEDCHAL- MALKAJGIRI Memo Proof of Service CRLPUSR 2026/126738
407	CRLP/15745/2026 IA 2/2026(Dispense with Appearance Petition) IA 3/2026(Stay Petition)	Nalla Jaya Shankar Goud, Vs The State of Telangana,	T VENKATESH	PUBLIC PROSECUTOR BHAVARAJU SAIVIKAS (R2)	HYDERABAD
408	CRLP/15750/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Implead Petition)	Shaik Mohammed Shazan Vs The State of Telangana	SYED GHIYASUDDIN	PUBLIC PROSECUTOR	SANGAREDD Y
409	CRLP/15918/2026 IA 1/2026(Stay Petition)	Sri T Abhiram Reddy Vs The State of Telangana	CHANDRASHEKHAR REDDY GUMMADI	PUBLIC PROSECUTOR	HYDERABAD
410	CRLP/15921/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Methri Ganapathi Vs The State of Telangana	RAVINDRA CHARY V	PUBLIC PROSECUTOR	SANGAREDD Y
411	CRLP/16001/2026 IA 2/2026(Stay Petition)	D. Aman Chandra Vs The State of Telangana	B RAJESHWAR REDDY	PUBLIC PROSECUTOR	RANGA REDDY Memo Proof of Service CRLPUSR 2026/129283
412	CRLP/16017/2026 IA 1/2026(Stay Petition)	Ambala Rakesh Vs State of Telangana	PAPAI AH PEDDAKULA	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
413	CRLP/16037/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Amendment Petition)	Gandapu Srikanth Vs State of Telangana	SRINIVAS BYAGIRI	PUBLIC PROSECUTOR	MULUGU
414	CRLP/16045/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Guttakindi Nagaiah Vs The State of Telangana	S M SAIFULLAH	PUBLIC PROSECUTOR	VIKARABAD
415	CRLP/16046/2026 IA 1/2026(Stay Petition)	Bokka Nagaraju Vs The State of Telangana	K GANI REDDY	PUBLIC PROSECUTOR	RANGA REDDY Memo Proof of Service CRLPUSR 2026/129986
416	CRLP/16054/2026 IA 1/2026(Stay Petition)	Methukupally Rishik Reddy Vs The State of Telangana	T KRISHNA KUMAR	PUBLIC PROSECUTOR	RANGA REDDY Memo Proof of

417	CRLP/16087/2026 IA 1/2026(Stay Petition)	Mr. Dandala Prince Abhilash Vs The State of Telangana	C SUNIL ANAND	PUBLIC PROSECUTOR	SANGAREDD Y
418	CRLP/16247/2026 IA 1/2026(Stay Petition)	Devaguptapu Vijay Kumar Vs The State Of Telangana	MOHAMMED ABDUL RASHEED	PUBLIC PROSECUTOR	SANGAREDD Y
419	CRLP/16428/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Shaik Mustafa, @ Mohammed Mustafa Vs The State of Telangana	MOHD ABDUL QAVI ABBASI	PUBLIC PROSECUTOR	HYDERABAD
420	CRLP/16489/2026 IA 1/2026(Stay Petition)	Challa Sudhakar Vs The State of Telangana	VEDULA CHITRALEKHA	PUBLIC PROSECUTOR P AMARENDER REDDY (R2)	HYDERABAD
421	CRLP/16715/2026 IA 1/2026(Stay Petition)	Naram Venkatesh, Vs The State of Telangana,	B VEERA SUNDER	PUBLIC PROSECUTOR	JAYASHANKA R BHUPALPALL Y
422	CRLP/16753/2026 IA 1/2026(Stay Petition)	K.Anjaneyulu @ Anji Vs The State of Telangana	S KESHA RAO	PUBLIC PROSECUTOR	HYDERABAD
423	CRLP/16821/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Amendment Petition)	Vangala Anil Kumar Vs The State of Telangana	M/S JURISLIT LAW LLP	PUBLIC PROSECUTOR	KARIMNAGAR
424	CRLP/16923/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Thallapally Srinivas Goud Vs The State of Telangana	VENTRAPRAGADA ARAVIND	PUBLIC PROSECUTOR	HYDERABAD
425	CRLP/16991/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Palavalasa Siva Saran Vs The State of Telangana	VENTRAPRAGADA ARAVIND	PUBLIC PROSECUTOR	HYDERABAD
426	CRLP/17217/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Amendment Petition)	Mrs. Rehana Begum Vs State of Telangana	HIMANGINI SANGHI	PUBLIC PROSECUTOR	HYDERABAD
427	CRLP/17335/2026 IA 1/2026(Stay Petition)	Ramakant Inani, Vs State of Telangana	PAWAN KUMAR AGARWAL	PUBLIC PROSECUTOR	HYDERABAD

ADMISSION

428	CRP/1969/2026 IA 1/2026(Stay Petition)	Naini Sanjeeva Reddy Vs Kandala Baldev Reddy	AKKAM ESHWAR	VENKAT REDDY KODUMURY (R3) VENKAT REDDY KODUMURY (R2)	MAHABUBAB AD
-----	--	--	--------------	--	-----------------

COURT NO. 30**THE HONOURABLE SRI JUSTICE J SREENIVAS RAO****To be heard on Friday the 16th day of October 2026(AT 02:15 PM)****(DAILY LIST)**

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR BEING MENTIONED</u>					
429	CRLP/15260/2026 IA 3/2026(For Being Mentioned)	Akula Bharat Kumar Vs The State of Telangana	G BASAPPA	PUBLIC PROSECUTOR	RANGA REDDY
<u>FOR EXTENSION OF TIME</u>					
430	IA/5/2026(Extension Petition) CRLP/5716/2026	Kunchala Maruthi Prasad Vs The State of Telangana	PADAM RAJENDAR	PUBLIC PROSECUTOR	HYDERABAD
431	IA/5/2026(Extension Petition) CRLP/11764/2026	Pandhi Sai Sumeet, Vs The State of Telangana	L S SNEHA	PUBLIC PROSECUTOR YEMMIGANUR SOMA SRINATH REDDY	HYDERABAD
<u>FOR EXTENSION OF INTERIM ORDERS</u>					
432	CRLP/10696/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Gurijala Ravinder Vs The State of Telangana	M/S JURISLIT LAW LLP	PUBLIC PROSECUTOR	PEDDAPALLI MEMO CRLPUSR 2026/94849
433	CRLP/10868/2026 IA 2/2026(Stay Petition)	Mohd. Jahangir Vs The State of Telangana	MOHAMMAD ADNAN	PUBLIC PROSECUTOR	RANGA REDDY Memo Proof of Service CRLPUSR 2026/122796
434	CRLP/15791/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Suspension Petition)	Suhas Jewellers Vs The State of Telangana	G VENKAT RATNAM GOUD	PUBLIC PROSECUTOR	HYDERABAD Memo Proof of Service CRLPUSR 2026/126744
<u>FOR WITHDRAWAL</u>					
435	WP/26442/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Direction Petition)	Mohammed Imran Vs The State of Telangana	M MEHDI HUSSAIN	GP FOR HOME	HYDERABAD
<u>INFRACTUOUS MATTERS</u>					
436	CRLP/8858/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Direction Petition)	D.Bhangya, Vs State of Telangana	M VENKANNA	PUBLIC PROSECUTOR	NALGONDA
<u>FOR COMPROMISE</u>					
437	CRLP/10231/2026 IA 1/2026(Stay Petition) IA 2/2026(Permission Petition) IA 3/2026(Compromise Petition) IA 4/2026(Direction Petition) CRLP/10268/2026	Shriramulu Sidram Gurram Vs The State of Telangana	JAGAN MOHAN PERUMANDLA	PUBLIC PROSECUTOR PULIMAMIDI SHASHIDHAR REDDY (R2) PULIMAMIDI SHASHIDHAR REDDY	MEDCHAL- MALKAJGIRI
438	CRLP/10268/2026 IA 2/2026(Stay Petition) IA	VINAYAK GURRAM Vs THE STATE OF TELANGANA	JAGAN MOHAN PERUMANDLA	PUBLIC PROSECUTOR PULIMAMIDI SHASHIDHAR REDDY (R2) PULIMAMIDI SHASHIDHAR	MEDCHAL- MALKAJGIRI

REDDY

	3/2026(Permission Petition) IA 4/2026(Compromise Petition)				
439	CRLP/16425/2026 IA 1/2026(Stay Petition) IA 4/2026(Permission Petition) IA 5/2026(Permission Petition)	Durgam Rajesh Vs The State of Telangana	KONDADI AJAY KUMAR	PUBLIC PROSECUTOR N SRUSHMAN REDDY (R2)	MANCHERIAL

FOR RECORDING COMPROMISE

440	CRLP/14824/2026 IA 2/2026(Direction Petition) IA 3/2026(Permission Petition) IA 4/2026(Compromise Petition) IA 5/2026(Permission Petition)	C.V.Durga Sai Phani Kiran Vs The State of Telangana	V VENKAT RAM NARSAIAH	PUBLIC PROSECUTOR Lakshman Kondle (R2)	HYDERABAD
441	CRLP/15303/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Permission Petition) IA 4/2026(Compromise Petition)	Jathoth Praveen Vs The State of Telangana	J. RAGHURAM	PUBLIC PROSECUTOR	BHADRADRI KOTHAGUDE M
442	CRLP/15579/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Permission Petition) IA 4/2026(Compromise Petition)	Varthya Kishan Vs The State of Telangana,	B BALRAJU	PUBLIC PROSECUTOR CHEKURI JYOTSNA DEVI CHEKURI JYOTSNA DEVI (R2)	SANGAREDD Y
443	CRLP/15992/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Permission Petition) IA 4/2026(Compromise Petition)	Sachin @ Sachin Reddy Arade Vs The State of Telangana	V POORNASRI	PUBLIC PROSECUTOR	SANGAREDD Y
444	CRLP/16383/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Permission Petition) IA 4/2026(Compromise Petition)	Miryala Ramesh, Vs The State of Telangana,	SANJEEVA REDDY GARLAPATI	PUBLIC PROSECUTOR N BHUPAL REDDY (R2)	RANGA REDDY
445	CRLP/16442/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(GP Holder Petition) IA	Smt. Swetha Garrepalli @ Belide Swetha, Vs The State of Telangana	N BHUPAL REDDY	PUBLIC PROSECUTOR SANJEEVA REDDY GARLAPATI (R2)	SURYAPET

	4/2026(Permission Petition) IA 5/2026(Compromise Petition)				
446	CRLP/16444/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(GP Holder Petition) IA 4/2026(Permission Petition) IA 5/2026(Compromise Petition)	Smt. SwethaGarrepalli @ BelideSwetha, Vs The State of Telangana,	N BHUPAL REDDY	PUBLIC PROSECUTOR SANJEEVA REDDY GARLAPATI SANJEEVA REDDY GARLAPATI (R2)	SURYAPET MEMO CRLPUSR 2026/129688
447	CRLP/16446/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Permission Petition) IA 4/2026(Compromise Petition)	MD. Aslam Khan Vs The State of Telangana	V YADU KRISHNA SAINATH	PUBLIC PROSECUTOR GOUTHA VINAY GOUTHA VINAY (R2)	HYDERABAD
448	CRLP/16621/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Permission Petition) IA 4/2026(Compromise Petition)	Ramuni Ramanadham Vs The State of Telangana	CH RAVINDER	PUBLIC PROSECUTOR C HARI PREETH C HARI PREETH (R2)	RANGA REDDY
449	CRLP/16693/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Permission Petition) IA 4/2026(Compromise Petition)	Thotapally Savithri Vs The State of Telangana	KARUNAKAR REDDY	PUBLIC PROSECUTOR SRAVANTHI REDDY JINNA (R2) SRAVANTHI REDDY JINNA	JAYASHANKA R BHUPALPALL Y

COURT NO. 30**THE HONOURABLE SRI JUSTICE J SREENIVAS RAO****To be heard on Friday the 16th day of October 2026(AFTER ADJOURNED MOTION LIST-2)****(DAILY LIST-1)**

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
ADMISSION					
450	CRLA/1182/2024 IA 1/2024(Bail (u/s 389(1))) IA 1/2026(Permission Petition) IA 2/2026(Compromise Petition)	Ale Harish Vs The State of Telangana	SAPAVAT SREENIVAS	PUBLIC PROSECUTOR LAVDI BALU LAVDI BALU (R2)	-
451	CRLP/16289/2026 IA 2/2026(Stay Petition)	Narayana Uma Ashok Kumar Vs The State of Telangana	GUNDLAPALLI V S S S SRUTHI	PUBLIC PROSECUTOR	RANGA REDDY
452	CRLP/16488/2026 IA 2/2026(Stay Petition)	Harijan Poshanna Vs The State of Telangana	ANGOTHU NEHRU	PUBLIC PROSECUTOR	NAGARKURN OOL
453	CRLP/16498/2026 IA 1/2026(Stay Petition)	Balayogananda Karthikeyan Vs The State of Telangana	T CHANDRA SHEKAR	PUBLIC PROSECUTOR K SAI BABU (R2)	HYDERABAD MEMO CRLPUSR 2026/130519
454	CRLP/16737/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	A. Srinivas Goud Vs The State of Telangana	M DAMODAR REDDY	PUBLIC PROSECUTOR	WANAPARTH Y